

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 725 OF 2022**

**IN THE MATTER OF:**

**ANURAG SHARMA**

**...APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ANR.**

**...RESPONDENTS**

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**FILED BY:**


[SANJEEV KUMAR SINGH & SHIGHRA KUMAR]  
(ADVOCATES FOR THE RESPONDENT NO. 2)

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NEW DELHI

Dated: 30.01.2023

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 725 OF 2022**

**IN THE MATTER OF:-**

**ANURAG SHARMA**

**...APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ANR.**

**...RESPONDENTS**

**ADDITIONAL AFFIDAVIT ON BEHALF OF THE RESPONDENT  
NO.2/LPGCL IN COMPLIANCE TO THE ORDER DATED 20.12.2022  
OF THIS HON'BLE TRIBUNAL.**

I, Mohammed Shareef, S/o. Mohd. Raees, Aged about 41 years, presently working as Officer at Lalitpur Power Generation Company Limited having its office at B-10, Sector-3, Bajaj Bhawan, Jamna Lal Bajaj Marg, Gautam Budh Nagar U.P-201301, do hereby solemnly affirm and declare as under:

**PRESENTLY AT DELHI**

1. That I am the Authorized Representative of the Respondent No.2/LPGCL in the above-mentioned case and as such conversant with the facts and circumstances of the case and as such am competent and able to depose the

same.

K. BANDANA

Delhi

Regd. No. 19713

Date of Entry

26.02.2025

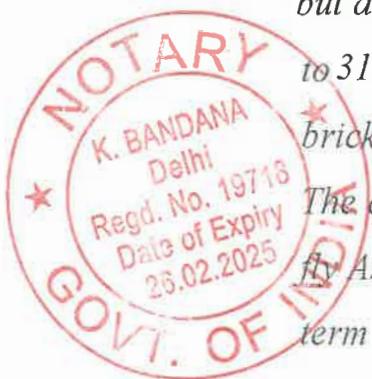
2. That the Respondent No.2/ LPGCL in compliance to the order dated 18.11.2022 filed a detailed reply before this Hon'ble Tribunal vide Email dated 17.12.2022, pursuant to which the present matter was listed for hearing on 20.12.2022 whereby, this Hon'ble Tribunal after hearing the Respondent No.2/ LPGCL and considering the averments made in the Reply dated 17.12.2022, was pleased to direct the Respondent No.2/ LPGCL to file an



additional affidavit with regard to the queries put forth by this Hon'ble Tribunal during the course of the proceedings.

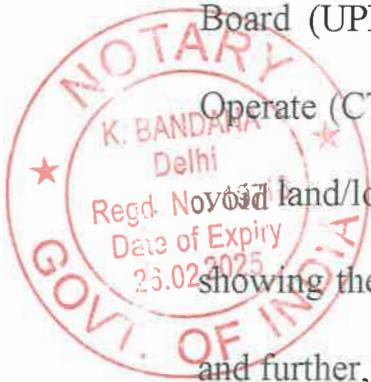
3. That in compliance to the aforesaid order dated 20.12.2022, the Respondent No.2/ LPGCL has taken note of the queries raised by this Hon'ble Tribunal and the same are accordingly being answered by the Respondent No.2/ LPGCL through the present affidavit. That the operative portion of the order dated 20.12.2022 of this Hon'ble Tribunal with regards to the queries/issues put forth to the Respondent No.2/ LPGCL is being extracted as under, for the convenience of this Hon'ble Tribunal:

*"...5. In its reply, respondent no. 2-the project proponent has made averments regarding 100% fly Ash utilization target, but a perusal of monthly abstract of Ash generation and utilization filed with the reply shows that substantial part is being used in the reclamation of low-lying areas. However, particulars of the low-lying areas which have been reclaimed by utilization of fly Ash have not been mentioned. Mentioning the particulars of such land is considered to be necessary to know the efficacy of utilization of fly Ash and its impact on environment. Further, it may be observed that during the period 01.04.2019 to 31.03.2020 part of fly Ash was utilized in making of fly Ash bricks/blocks/tiles etc. but during the period from 01.04.2020 to 31.03.2021 and 01.04.2021 to 31.03.2022, there was no utilization of fly Ash in making of fly Ash bricks/blocks/tiles etc. The reasons for the same need to be ascertained. The question as to existence/development of industries manufacturing fly Ash bricks/blocks/tiles etc. in the area needs consideration for long term sustainability of fly Ash utilization program. In its reply, respondent no. 2-the project proponent has also not mentioned anything about legacy fly Ash. In the eventuality of there being legacy fly Ash, respondent no. 2-the project proponent is required to take appropriate steps for utilization thereof, in accordance with environmental norms. In these facts and circumstances, respondent no. 2-the project proponent is required to file an additional affidavit giving*



*requisite details in respect of the aspects highlighted above within one month by email at judicialngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.....”*

4. That the Respondent No.2/ LPGCL craves leave of this Hon'ble Tribunal to refer and rely on the contents of the Reply dated 17.12.2022 filed by the Respondent No.2 and treat the same as part and parcel of this affidavit as the contents thereof, has not been repeated herein for the sake of brevity.
5. That the Respondent No.2/ LPGCL most respectfully submits that the low-lying areas which have been reclaimed by utilization of fly ash are the low lying areas/ voids on villagers owned lands located near the power plant in Lalitpur district and requires to be filled and levelled on the individual request of the landowners. The said requests for filling the voids or low-lying areas is taken on stamp paper from the farmers before starting the filling of these lands with ash and then its levelled and earth capped. It would be pertinent to mention here that pursuant to receiving the request from the villagers the Respondent No.2/ LPGCL approaches the Uttar Pradesh Pollution Control Board (UPPCB) for obtaining Consent to Establish (CTE) & Consent to Operate (CTO) under the Air Act, 1991 and the Water Act, 1974, to fill the void land/low-lying area with fly-ash. It is humbly submitted that an image showing the low lying area which has been reclaimed by fly ash utilization and further, covered and levelled/capped with earth shows the efficient use of fly ash in void land reclamation in and around the Lalitpur District. The task of land filing is undertaken by the Respondent No.2/ LPGCL only after obtaining the necessary approvals from the concerned authorities. A sample true copy along with true translated copy dated 26.03.2022 of the request



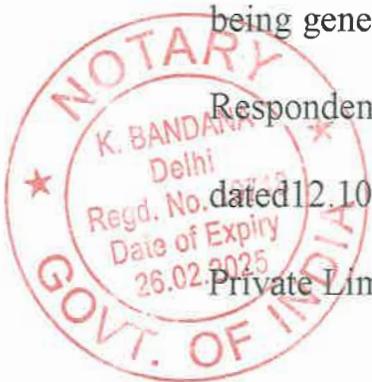
obtained from the villager for levelling/filling their land is being annexed herewith and marked as **ANNEXURE-A-1**.

The true copies of the Consent to Establish (CTE) dated 14.07.2021 and the amended CTE dated 23.07.2021 for a tenure from 14.07.2021 to 13.07.2023 are being annexed and marked herewith as **ANNEXURE-A-2 (Colly)**.

The true copies of the Consent to Operate (CTO) both dated 28.08.2021 obtained from UPPCB under the Air Act, 1991 for the period from 28.07.2021 to 31.07.2023 and the Water Act, 1974 for the period from 27.07.2021 to 31.07.2023 are being annexed and marked herewith as **ANNEXURE-A-3 (Colly)**.

A true copy of the image of the land void/low-lying area which has been reclaimed by fly ash utilization by the Respondent No.2/ LPGCL is being annexed and marked herewith as **ANNEXURE-A-4**.

6. That during the period from 01.04.2019 to 31.03.2020 part of fly Ash was utilized in making of fly Ash bricks/blocks/tiles etc. but during the period from 01.04.2020 to 31.03.2021 and 01.04.20221 to 31.03.2022, there was no utilization of fly Ash in making of fly Ash bricks/blocks/tiles. That the Respondent No.2/ LPGCL has entered into contract with Ashtech (India) Private Limited for the 100% collection, transportation and disposal of fly ash being generated from the power plant of the Respondent No.2/ LPGCL the Respondent No.2/ LPGCL. A true copy of the latest agreement dated 12.10.2022 between the Respondent No.2/ LPGCL and Ashtech (India) Private Limited is being annexed and marked herewith as **ANNEXURE-A-5**.

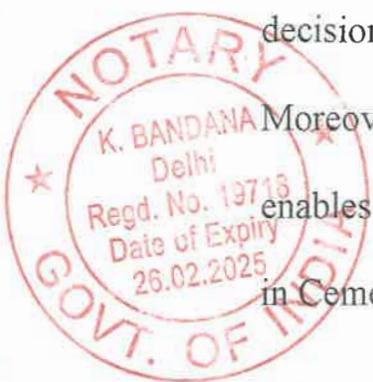


7. It would be pertinent to mention here that pursuant to the financial year 2019-2020 most of the fly ash was utilized by the Cement industries and for filling low-lying areas/void lands. In order to increase the further utilization, the dispatch of fly ash has started through rail rake from November, 2020 and till March, 2022 almost 421 of fly ash rail rakes and bulkers were dispatched to different cement industries. It is further submitted that there is 100% fly ash utilization by the Respondent No.2/ LPGCL. True copies of the charts showing the month wise ash generation and its disposal/utilization for the financial years 2020-2021 & 2021-2022 along with the charts showing the details of the fly ash dispatched through the rail rakes and bulkers to different cement industries through Ashtech (India) Private Limited are being annexed and marked herewith as **ANNEXURE-A-6 (Colly)**.

8. It is further submitted that there are no brick kilns in and around the Lalitpur District and therefore, due to the increase in cost of transportation of fly ash to the bricks kilns located outside the periphery of the Lalitpur District and the risk involved in transporting the fly ash through roadways a conscious decision was taken by the management to avoid giving it to the brick kilns.

Moreover, the agreement entered with Ashtech (India) Private Limited enables the Respondent No.2/ LPGCL to utilise 100% of its fly ash production in Cement Industries.

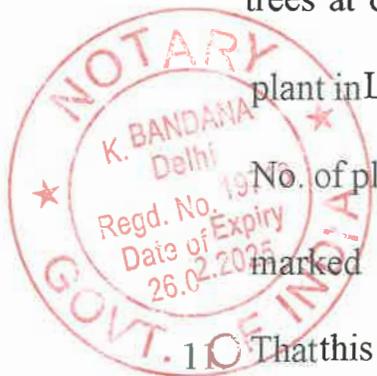
9. It is humbly submitted that the Government Circulars permit legacy fly ash storage for 10 years. However, there is no legacy fly ash at present as all the ash dykes of the power plant of the Respondent No.2/ LPGCL are operational and hence the ash disposed in them cannot be termed as legacy ash. It is further submitted that as there is a 100% utilization of fly ash in the cement Industries and also ash ponds of the Respondent No. 2/LPGCL are operational, hence



there is no question of legacy ash being stored in the premises of the power plant of the Respondent No.2/ LPGCL. However, the pond ash is used for the filling of low lying areas located around the power plant premises. A copy of the sustainable fly ash report prepared by Dr. AV Singh (Chief Sustainability Officer of Bajaj Energy) is being annexed and marked herewith as **ANNEXURE-A-7**.

10. In addition to the aforesaid queries, this Hon'ble Tribunal during the course of the proceedings had raised certain queries from the counsel of the Respondent No.2/ LPGCL with regards to the Afforestation plans/ green belt development, and CSR fund utilization. In view of the aforesaid queries the Respondent No.2/ LPGCL most humbly submits that green belt is being developed and maintained and approx. 4.5 Lakh plants till date, have been planted by the Respondent No.2/ LPGCL with survival rate of approx. 94%. It is further submitted that the green belt development has been carried out by the Respondent No.2/ LPGCL in the nearby villages of the power plant i.e., Surikala, Burogaon, Semra Bhagnagar, Udaypura and Mirchwara whereby, almost 1.70 lakhs of plants have been planted by the Respondent No.2/ LPGCL till date. A true copy of the detailed chart showing the plantation of trees at different locations in the power plant and the areas near the power plant in Lalitpur District by the Respondent No.2/ LPGCL along with the total No. of plants planted from the financial years 2016-2023 is being annexed and marked herewith as **ANNEXURE-A-8 (Colly)**.

11. That this Hon'ble Tribunal during the proceedings on 20.12.2022 further had orally inquired about the manner in which the sum of Rs. 49 crores were utilised by the Respondent No.2/ LPGCL and directed to file a detailed breakup of the same, In view of the same, it is humbly submitted that CSR



fund of approx. 49 Crores was utilized by the Respondent No.2/ LPGCL in different areas, those in majority cover Education, Training, Health, Sanitation, Sports, Water Management, Community Development, infrastructure etc. True copies of the photographic presentations of CSR activities carried out by the Respondent No.2/ LPGCL along with CSR budget utilization breakup of sum of Rs. 49,52,88,522/- from the year 2011 to 2017 are being annexed and marked herewith as **ANNEXURE-A-9 (Colly)**.

12. In view of the aforesaid facts and circumstances the Respondent No.2/ LPGCL humbly submits that the fly ash generated by the power plant is being utilised 100% and as such the present application filed by the Applicant is liable to be dismissed.

13. That the present affidavit has been filed by the Respondent No.2/ LPGCL bona fide, in the interest of justice and the same may be taken on record. That the Annexures annexed to the present affidavit are true copies of their respective originals

*Mohd. Sharif*

**DEPONENT**

**VERIFICATION**

I, the deponent the abovenamed do hereby verify that the contents of my above affidavit are true and correct to best of my knowledge and beliefs and nothing material has been concealed therefrom. That the contents of Paras 01 to 12 are true and correct and the legal submissions are on legal advice received and believed to be correct and no part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this 30th day of January, 2023 .

**ATTESTED**

*Mohd. Sharif*

**DEPONENT**

**NOTARY PUBLIC, DELHI  
GOVT. OF INDIA**



**IDENTIFIED**

30 JAN 2023

30 JAN 2023



उत्तर प्रदेश UTTAR PRADESH

05AE 566577

अनुबन्ध-पत्र

यह कि मैं ललितपुर पॉवर जनरेशन कम्पनी लि०, ग्राम बुरौगांव मिर्चवारा जनपद-ललितपुर, जो कि हम अनुबन्ध पत्र में प्रथम पक्ष के रूप में तथा

1. श्री इन्द्रपाल सिंह पुत्र/पति श्री गोविन्द सिंह  
निवासी ग्राम उदयपुरा आराजी सं० २३५  
खाता सं० ००५१९ रकवा ०.२५२०६

2. श्री ..... पुत्र/पति श्री .....  
निवासी ग्राम ..... आराजी सं० .....  
खाता सं० ..... रकवा .....

3. श्री ..... पुत्र/पति श्री .....  
निवासी ग्राम ..... आराजी सं० .....  
खाता सं० ..... रकवा .....

इन्द्रपाल सिंह

(2)

को द्वितीय पक्ष के रूप से दर्शाया गया है। दोनों पक्ष के मध्य आज दिनांक 26/03/22 को ललितपुर पॉवर जनरेशन कम्पनी लि० ललितपुर से निकलने वाली राखा (कोलएश) के निस्तारण के संबंध में यह अनुबन्ध पत्र निम्नलिखित शर्तों के आधार पर उभयपक्षों के मध्य लिखा जा रहा है—

1. यह कि प्रथम पक्ष द्वारा जो राख द्वितीय पक्ष की अकृषक भूमि में डाली जायेगी उसके परिवहन का खर्च प्रथम पक्ष द्वारा वहन किया जायेगा।
2. यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष से राख का कोई मूल्य नहीं लिया जायेगा।
3. यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष से राख का कोई मूल्य नहीं लिया जायेगा।
4. यह कि प्रथम पक्ष द्वारा द्वितीय पक्ष को दी गयी राख को कोई वाणिज्यिक उपयोग नहीं किया जायेगा तथा राख को केवल भूमि के समतलीकरण के उपयोग में लाया जायेगा।
5. यह कि उभयपक्ष आपसी विवाद की स्थिति में दे माह का नोटिस देकर करार को समाप्त कर सकते हैं।

अतः आज दिनांक 26/03/22 को दोनों पक्षों के मध्य सोच-समझकर यह अनुबन्ध पत्र निष्पादित किया गया ताकि सनद रहे और वक्त जरूरत पर काम आये।

प्रथम पक्ष

Rajy

ललितपुर पॉवर जनरेशन क० लि०  
ललितपुर

1. द्वितीय पक्ष

इंदुपाल सिंह

नाम—

पिता का नाम—

पता—

श्री ओबिन्दु सिंह  
उक्त/फे. उदयपुर जे. ललितपुर

नाम—

पिता का नाम—

पता—

नाम—

पिता का नाम—

पता—

गवाह—

रविशंकर

1.

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2.

गवाह—

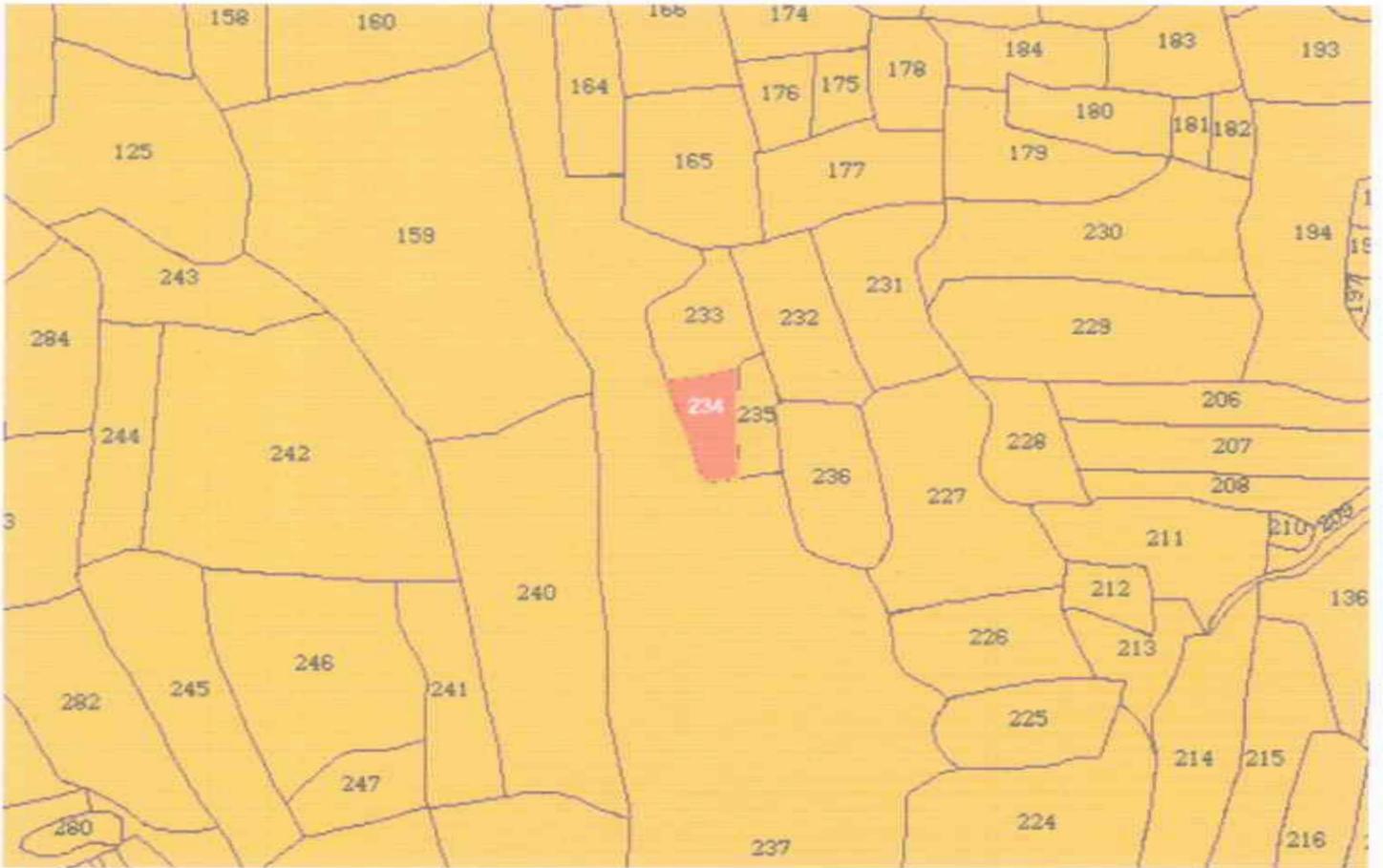
1.

2.



### खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : उदयपुरा	परगना : (बानपुर)	तहसील : महरौनी	जनपद : ललितपुर	फसली वर्ष : 1427-1432	भाग : 1	खाता संख्या : 00519
खातेदार का नाम / पिता पति संरक्षक का नाम / निवास स्थान	खसरा संख्या	क्षेत्रफल (हे.)	आदेश	टिप्पणी		
श्रेणी : 2 / भूमि जो असंक्रमणीय भूमिधरो के अधिकार में हो।						
इन्द्रपालसिंह / गोविन्दसिंह / नि. ग्राम	372/2मि 234. ✓ 448.	0.3960 0.2420 0.0480				
योग	3	0.6860				
<p>कृपया उक्त खसरे की प्रस्थिति (भूखंड (गाटा) के वाद गस्त / विक्रय / भू-नक्शा / नामांतरण बही ) हेतु खसरा संख्या पर क्लिक करें</p> <p><b>Disclaimer:</b> उक्त आँकड़े मात्र अवलोकनार्थ हैं, उक्त विवरण अद्यतन है, तहसील कम्प्यूटर केन्द्र एवम सी.एस.सी/लोकवाणी केन्द्र से उद्धरण की प्रमाणित प्रति प्राप्त की जा सकती है।</p> <p>Software Powered By: National Informatics Center, Uttar Pradesh State Unit, Lucknow.</p>						



नाम - इन्द्रपाल सिंह तनय गोविन्द सिंह

पता- उदयपुरा महरौनी ललितपुर

पूरब - उम्मेड सिंह का खेत पश्चिम - मनोहर झाडि का खेत

उत्तर विन्डावन का खेत दक्षिण - ग्राम समाज की भूक

  
// TRUE COPY //

**Rs.10                      RUPEES                      Rs.10**

**INDIA**

**INDIA NON JUDICIAL**

Uttar Pradesh UTTAR PRADESH

05AE 566577

AGREEMENT

That I, Lalitpur Power Generation Company Ltd., Village Buraugaon Mirchwarra District- Lalitpur, as the first party to the Agreement and

1. Sri .....Indrapal Singh..... S/o .....Govind Singh..... R/o .....Udaipura..... Araji No. ....234.....

Khata No.....00519..... Area .....0.2420 hect.....

2. Sri ..... S/o ..... R/o Village ...Araji No. ....Khata No..... Area .....

3. Sri ..... S/o ..... R/o Village ..... Araji No. .... Khata No..... Area .....

is shown as the second side. Today, on 26/03/2022, between both the parties, regarding the disposal of Rakha (coal ash) coming out of Lalitpur Power Generation Company Ltd. Lalitpur, this contract letter is being written between the two parties on the basis of the following conditions-

1. That the cost of transportation of the ash which will be dumped by the first party in the non- agricultural land of the second party will be borne by the first party.
2. That the first party will not take any cost of ash from the second party.
3. That the first party will not take any cost of ash from the second party.
4. That the ashes given by the first party to the second party will not be used commercially and the ash will be used only for the leveling of the land.
5. That in case of mutual dispute, the parties can terminate the agreement by giving two months' notice.

Therefore, today, on 26/3/2022, this agreement has been executed between both the parties after careful consideration so that it remains a document and it will be useful at the time of need.

First party  
Sd/illegible

Lalitpur Power Generation Co. Ltd.  
Lalipur

Witness-  
Ravi raj  
Uday

1. Second Party  
Sd/illegible  
Name- Indrapal Singh  
Father's Name- Sri Govind Singh  
Address- Village Udaipur  
District- Lalitpur

Name-.....  
Father's name-.....  
Address: \_\_ .....

Name-.....  
Father's name-.....  
Address: \_\_ .....

**BHULEKH**  
**Uttar Pradesh**

ACCOUNT STATEMENT (UNATTESTED COPY)

<b>Village Name Udaipura Pargana (Banpur) Tehsil Mehrauni District: Lalitpur Fasli year 1427-1432 Part: 1</b>				
<b>A/c number: 00519</b>				
<b>Account holder's name / father's husband guardian's name / place of residence</b>	<b>Khasra No.</b>	<b>Area (hect)</b>	<b>Order</b>	<b>Remark</b>
Category: 2/ Land which is in the possession of non- transferrable landowners.				
Inderpal Singh/Govind Singh/R/o	372/2 M	0.3960		
Village	<b>234</b>	0.2420		
	448	0.0480		
Total	3	0.6860		

Please click on the Khasra number for the status of the said Khasra (after sale / land map / mutation book)

Disclaimer: The above data is only for observation, the above details are updated, Tehsil Computer Center and

C.S. Certified copy of quotation can be obtained from C/Lokvani Kendra

Software Powered By: National Informatics Center, Uttar Pradesh State Unit, Lucknow

Digital NIC National  
India Informatics Centre

**MAP LAND MARK**

Name - Indrapal Singh S/o. Govind Singh

Address – Udaipura Mehrauni Lalitpur

East- Ummed Singh farm

West-Manoharetc. farm

North-Vindrayan's field

South- village community land



**// TRUE TRANSLATED COPY//**



# 114 ANNEXURE-A-2(Colly)

UTTAR PRADESH POLLUTION CONTROL BOARD  
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

18

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

Validity Period :14/07/2021 To 14/07/2021

Ref No. - 129828/UPPCB/Jhansi(UPPCBRO)/CTE/LALITPUR/2021 Dated:- 14/07/2021

To ,

Shri AJAYVIKRAM SINGH  
M/s LALITPUR POWER GENERATION COMPANY LTD  
Village - Burogaon and Mirchwara P.o.- Burogaon,LALITPUR,284123  
LALITPUR

**Sub :** Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your Application Form No.- 12574474 dated - 01/07/2021. After examining the application with respect to pollution angle, Consent to Establish (CTE) is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

Main Raw Material Details		
Name of Raw Material	Raw Material Unit Name	Raw Material Quantity
Ash	Metric Tonnes/Day	120000

C- Product with capacity :

Product Detail	
Name of Product	Product Quantity
Fly ash Transportation (MT/Month)	120000

D- By-Product if any with capacity :

By Product Detail			
Name of By Product	Unit Name	Licence Product Capacity	Install Product Capacity
nil	Metric Tonnes/Day	0	0

2. Water Requirement (in KLD) and its Source :

Source of Water Details		
Source Type	Name of Source	Quantity (KL/D)

3. Quantity of effluent (In KLD) :

Effluent Details	
Source Consumption	Quantity (KL/D)

4. Fuel used in the equipment/machinery Name and Quantity (per day) :

Fuel Consumption Details		
Fuel	Consumption(tpd/kld)	Use

5 For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

2. You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.
3. Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 14/07/2021 to the Board.
4. Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.
5. It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.
6. Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.

#### Specific Conditions:

1. Kindly refer your application for Consent to establish dated 01.07.2021 and affidavit No - 05AE566556 dated 14.07.2021 vide which you have stated that the fly ash of Lalitpur Power Generation Company Ltd. shall be transported for land filling under the agreement with Shri Ajay Vikram Singh to reclaim the agriculture land in this regard a conditional Consent to establish is being issued subject to the condition that the transportation of fly ash shall be covered by vehicles to control the ambient air quality as per prescribed norms of fly ash disposal issued by Ministry of Environment and Climate Change, Government of India.
2. In any case of public nuisance complaint this conditional Consent to establish shall be treated as canceled so this is your prime duty to observe and maintain the proper cover of Fly ash Flying in near by area.
3. This permission has no authorization for the production of Fly ash generation and having effect that the transportation of fly ash from Lalitpur Power Generation Company Ltd, Mirchwarra, Lalitpur premises to agriculture land of agreed farmers for reclamation of soil only.
4. This conditional permission is being issued in regard of Letter No.-468/18-2/2019 dated 20-09-2020 under the provisions of MSME (Establishment and Operations) Act of 2020.
5. The Board reserves the right to revoke this conditional consent to establish which has been granted at any time in case that industry is violating any of the provisions of the Air (Prevention & Control of Pollution) Act, 1981 and water (Prevention & Control of Pollution) Act, 1974 and as amended time to time.

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 14/08/2021 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

**Niranjan  
Sharma**

Digitally signed by  
Niranjan Sharma  
Date: 2021.07.14  
17:34:27 +05'30'

**REGIONAL OFFICER**

**U.P. POLLUTION CONTROL BOARD, JHANSI**

Dated:- 14/07/2021

116

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Copy To -

CEO-2, U.P. POLLUTION CONTROL BOARD, LUCKNOW

Niranjan  
Sharma

Digitally signed by  
Niranjan Sharma  
Date: 2021.07.14 17:34:42  
+05'30'

**REGIONAL OFFICER**  
**U.P. POLLUTION CONTROL BOARD, JHANSI**



117

Ph/Fax : 0510-2320473 (O)  
E-mail : rojhansi@uppcb.in

क्षेत्रीय कार्यालय उ. प्र. प्रदूषण नियंत्रण बोर्ड  
Regional Office, U.P. Pollution Control Board

संदर्भ सं० ..... 134/LLP-999/21  
Ref. No. ....

दिनांक 23/07/2021  
Date.....20

सेवा मे,

21

महाप्रबंधक,  
मैसर्स ललितपुर पावर जनरेशन कम्पनी लिमिटेड,  
मिर्चवारा महरौनी, जनपद-ललितपुर।

विषय : राज्य प्रदूषण नियंत्रण बोर्ड, द्वारा निर्गत Consent to Establish संशोधन के सम्बन्ध मे।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक 21.07.2021 का संदर्भ ग्रहण करे, इस सम्बन्ध मे अवगत कराना है कि संदर्भ संख्या-129828 दिनांक 14.07.2021 द्वारा स्वीकृत की गयी Consent to Establish की वैधता अवधि दिनांक 14.07.2021 से 14.07.2021 तक अंकित हो गयी है, अतः पूर्व अंकित वैधता अवधि को 14.07.2021 से 13.07.2023 तक संशोधित किया जाता है।

उल्लेखनीय है कि पर्यावरण एवं वन मंत्रालय भारत सरकार द्वारा थर्मल पावर जनरेशन प्लांट द्वारा जनित फ्लाई ऐश निस्तारण हेतु प्रख्यापित Guidelines for disposal/utilisation of flyash for reclamation of Low Lying Areas and in stowing of Abandoned mines/Quarries (Regulatory Procedure for Reclamation of Low Lying Areas) हेतु निर्देशित पद्धति का अक्षरशः अनुपालन सुनिश्चित किया जाना बाध्यकारी है।

भवदीय  
  
(निरंजन शर्मा)  
क्षेत्रीय अधिकारी

प्रतिलिपि : मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

  
// TRUE COPY //

Ph/ Fax: 0510-2320473 (O)  
Email: rojhansi@uppcb.in

**Regional Office UP Pollution Control Board**

Ref. No..134/LLP-999/21

Dated 23/07/2021

To,

General Manager,

M/s. Lalitpur Power Generation Company Limited,  
Mirchwarra Mehrauni, District- Lalitpur.

**Subject:-** Regarding amendment of Consent to Establish issued  
by State Pollution Control Board.

Sir,

Please take reference of your letter dated 21.07.2021 on the above subject, it is to be informed that the validity period of Consent to Establish approved by reference number-129828 dated 14.07.2021 has been marked from 14.07.2021 to 14.07.2021. Therefore, the earlier mentioned validity period is hereby revised from 14.07.2021 to 13.07.2023.

It is notable that it is mandatory to ensure strict compliance of the prescribed methodin promulgated Guidelines for disposal / utilization of flyash for reclamation of Low Lying Areas and in stowing of Abandoned mines / Quarries (Regulatory Procedure for Reclamation of Low Lying Areas) by the Ministry of Environment and Forests, Government of India,

for disposal of fly ash generated by thermal power generation plant.

Yours truly  
Sd/illegible  
(Niranjan Sharma)  
Regional Officer

Copy to: Chief Environment Officer (Circle - 2) UP Pollution  
Control Board, Lucknow for information.

Regional officer

U. P. AvasVikas Colony (TalpuraYojana) Kanpur Road, Jhansi  
(U.P.)-284001



**// TRUE TRANSLATED COPY//**



**UTTAR PRADESH POLLUTION CONTROL BOARD**  
**Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010**

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

**CONSENT ORDER**

**Ref No. -**  
**132311/UPPCB/Jhansi(UPPCBRO)/CTO/air/LALITPUR/2021**

**Dated : 28/08/2021**

**To ,**

Shri AJAYVIKRAM SINGH  
 M/s LALITPUR POWER GENERATION COMPANY LTD  
 Village - Burogaon and Mirchwara P.o.- Burogaon,LALITPUR,284123  
 LALITPUR

**Sub :** Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. LALITPUR POWER GENERATION COMPANY LTD

Reference Application No. 12911098

Dated : 28/08/2021

1. With reference to the application for consent for emission of air pollutants from the plant of M/s LALITPUR POWER GENERATION COMPANY LTD. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 28/07/2021 to 31/07/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.  
 This consent is being issued with the permission of competent authority .

**For and on behalf of U.P. Pollution Control Board**  
**Niranjan** Digitally signed by  
**Sharma** Niranjn Sharma  
 Date: 2021.08.28  
 12:38:17 +05'30'  
**REGIONAL OFFICER**  
**U.P. POLLUTION CONTROL BOARD, JHANSI**

**Enclosed : As above**  
**(condition of consent):**

Copy to: CEO-2, U.P. POLLUTION CONTROL BOARD, LUCKNOW

**Niranjan** Digitally signed by  
**Sharma** Niranjn Sharma  
 Date: 2021.08.28  
 12:38:38 +05'30'  
**REGIONAL OFFICER**  
**U.P. POLLUTION CONTROL BOARD, JHANSI**

## U.P. Pollution Control Board

Dated : 28/08/2021

## CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Fly ash Transportation -120000 MT/Month.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
- 3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height

- 3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
7. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .
8. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
9. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted .

**The Unit will file the renewal application at least 2 months prior to the expiry of this Order.**

**Specific Conditions:**

- 1.The reclamation process by fly ash shall not be the cause of adverse effect to environment and near by the public. The ambient air quality shall maintained properly to control the emissions.
2. The D.G. Sets operation is not permitted hence any type of fuel consumption is not allowed.
- 3.In any emergency case the generated Hazards waste by the leakage of lubricants and other petroleum products shall be trap by the perfect OGT and safely storage within premises to send TSDF for proper disposal arrangement shall be adopted by the owner of fly ash reclaim process.
4. No any type of industrial or process effluent generation and discharge is not allowed except domestic waste effluent and it shall be treated through septic tank followed by soak pit.
5. No any type of activities which create the public nuisance to near by residers or other farmers agriculture land or transportation etc.
- 6.Environmental statement will submitted annually before the end of month of September every year.
- 7.This conditional permission is being issued in regard of Letter No.-468/18-2/2019 dated 20-09-2020 under the provisions of MSME (Establishment and Operations) Act of 2020.
- 8.The Board reserves the right to revoke this conditional consent which has granted at any time in case that industry is violating any of the conditions of the consent Air (Prevention & Control of Pollution) Act, 1981 as amended time to time.

Issued with the permission of competent authority.

For and on behalf of U.P. Pollution Control Board .

Niranjan  
Sharma

Digitally signed by Niranjan Sharma  
Date: 2021.08.28 12:38:58 +05'30'

REGIONAL OFFICER  
U.P. POLLUTION CONTROL BOARD, JHANSI



**UTTAR PRADESH POLLUTION CONTROL BOARD**

**Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010**

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

**CONSENT ORDER**

**Ref No. -  
132316/UPPCB/Jhansi(UPPCBRO)/CTO/water/L  
ALITPUR/2021**

**Dated : 28/08/2021**

**To ,**

Shri AJAYVIKRAM SINGH  
M/s LALITPUR POWER GENERATION COMPANY LTD  
Village - Burogaon and Mirchwara P.o.- Burogaon,LALITPUR,284123  
LALITPUR

**Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. LALITPUR POWER GENERATION COMPANY LTD**

**Reference Application No :12911832**

**Dated :28/08/2021**

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act ) M/s. LALITPUR POWER GENERATION COMPANY LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 27/07/2021 to 31/07/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Prevention and Control of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

**For and on behalf of U.P. Pollution Control Board**

**Niranjan  
Sharma**

Digitally signed by  
Niranjan Sharma  
Date: 2021.08.28  
12:39:38 +05'30'

**REGIONAL OFFICER**

**U.P. POLLUTION CONTROL BOARD, JHANSI**

**Enclosed : As above  
(condition of consent):**

Copy to: CEO-2, U.P. POLLUTION CONTROL BOARD, LUCKNOW

**Niranjan  
Sharma**

Digitally signed by  
Niranjan Sharma  
Date: 2021.08.28  
12:39:56 +05'30'

**REGIONAL OFFICER**

**U.P. POLLUTION CONTROL BOARD, JHANSI**

## U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.LALITPUR POWER GENERATION COMPANY I.TD vide

Consent Order No. 12911832/ Water

Dated : 28/08/2021

## CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Fly ash Transportation -120000 MT/Month.
2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge,KL/day	Treatment facility and discharge point

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .
- 4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effluent		
S.No	Parameter	Standard

- 4(b). The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effluent		
S.No	Parameter	Standard

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .
6. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .
7. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.
8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .
9. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

## Specific Conditions:

1. The reclamation process by fly ash shall not be the cause of adverse effect to environment and near by the public. The ambient air quality shall maintained properly to control the emissions.
2. The D.G. Sets operation is not permitted hence any type of fuel consumption is not allowed.
3. In any emergency case the generated Hazardous waste by the leakage of lubricants and other petroleum products shall be trapped by the perfect OGT and safely stored within premises to send TSD for proper disposal arrangement shall be adopted by the owner of fly ash reclamation process.
4. No any type of industrial or process effluent generation and discharge is not allowed except domestic waste effluent and it shall be treated through septic tank followed by soak pit.
5. No any type of activities which create the public nuisance to near by residents or other farmers agriculture land or transportation etc.
6. Environmental statement will be submitted annually before the end of month of September every year.
7. This conditional permission is being issued in regard of Letter No. -468/182/2019 dated 20-09-2020 under the provisions of MSME (Establishment and Operations) Act of 2020.
8. The Board reserves the right to revoke the consent granted to the industry at any time in case the industry is found violating any of the conditions of the consent under Water (Prevention & Control of Pollution) Act, 1974 as amended time to time.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

Niranjan  
Sharma

Digitally signed by  
Niranjan Sharma  
Date: 2020.08.28  
12:40:18 +05'30'

REGIONAL OFFICER

U.P. POLLUTION CONTROL BOARD, JHANSI

  
// TRUE COPY //

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ANNEXURE-A-4 30



**Udaipura, Uttar Pradesh, India**  
Unnamed Road, Udaipura, Uttar Pradesh  
284402, India  
Lat 24.799778°  
Long 78.679374°  
23/01/23 10:26 AM

Village- Udaypura Farmer Sh Indrapal



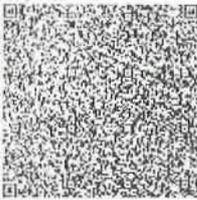
INDIA NON JUDICIAL  
127  
Government of Uttar Pradesh

Signature.....  
ACC Name - Vikas Chauhan ACC Code - UP14003304  
ACC Add - Noida - Mobile - 950010101  
License No. - 1702018, Tehsil & Distric - G.B. Nagar

e-Stamp

**ANNEXURE-A-5**

Certificate No. : IN-UP20595184426220U  
Certificate Issued Date : 12-Oct-2022 10:37 AM  
Account Reference : NEWIMPACC (SV)/ up14003304/ NOIDA/ UP-GBN  
Unique Doc. Reference : SUBIN-UPUP1400330433847389842784U  
Purchased by : LALITPUR POWER GENERATION COMPANY LIMITED  
Description of Document : Article 5 Agreement or Memorandum of an agreement  
Property Description : Not Applicable  
Consideration Price (Rs.) :  
First Party : LALITPUR POWER GENERATION COMPANY LIMITED  
Second Party : ASHTECH INDIA PVT LTD  
Stamp Duty Paid By : LALITPUR POWER GENERATION COMPANY LIMITED  
Stamp Duty Amount(Rs.) : 100  
(One Hundred only)



Please write or type below this line

**FLY ASH SALE & Transportation AGREEMENT**

Fly Ash Sale & Transportation Agreement ("Agreement")

Between

Lalitpur Power Generation company limited

And

Ashtech (India) Pvt Ltd

This Fly Ash Sale & Transportation Agreement ("Agreement") is made on this October'12, 2022 at Noida by and between and the agreement shall be effective from September' 01, 2022 by and between:

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at [www.stamptamp.com](http://www.stamptamp.com) or using e-Stamp Mobile App of Stock Exchange.
2. Any discrepancy in the details on this Certificate shall be available on the website / Mobile App readers if invalid.
3. In case of any discrepancy please inform the Competent Authority.



✓



1. **Lalitpur Power Generation Company Limited** (CIN U40108UP2009PLC038148) a company within the meaning of the Companies Act, 2013, having its Registered Office and Plant at Village Burogaon and Mirchwara, Pargana Banpur, Tehsil Mehroni, District Lalitpur-284123 in the State of Uttar Pradesh, and Corporate Office at Bajaj Bhawan, Jamnalal Bajaj Marg, B-10, Sector-3, Noida-201301, in the State of Uttar Pradesh hereinafter called the “Seller” or “LPGCL” (which expression shall unless excluded by or repugnant to the context be deemed to include its successors in interest, legal representatives, administrators and assigns) of the first Part.

AND

2. **Ashtech (India) Private Limited** (CIN U74999MH2002PTC135081) a company within the meaning of the Companies Act, 2013, having its Registered Office at -30, Ashtech House, Popatwadi, Kalbadevi Road Mumbai-400002, Maharashtra and corporate Office at “Ashford Centre”, 9th Floor, Lower Parel (W), Mumbai-400013, hereinafter called “Ashtech” (which expression shall unless excluded by or repugnant to the context be deemed to include its successors in interest, legal representatives, administrators and assigns) of the Other Part.

Parties have individually been referred herein to as the “Party” and collectively as the “Parties”

**WHEREAS:**

- a. LPGCL has established and is running 3x660 MW Super Critical Coal Based Thermal Power Plant at the location stated above, which generates power using coal as source of fuel. Power Plant generates Fly Ash and bottom ash and it need to be disposed off and transported in an environmental friendly and useful manner, inter alia, in production of cement, road construction and dumping in low lying area, etc., amongst other uses, means of disposal.
- b. The Ashtech has represented to LPGCL that it is India's largest



✓

✓



service provider as transporter , processor, distributor and exporter of fly ash and allied products with a commitment towards non compromising quality, responsive service, competitive pricing through continuous innovation in process.

- c. The Ashtech has, after due negotiations, offered to collect and transport 100% fly ash and bottom ash generated at the rate of Rs 90.00 (Rupees Ninety only) per MT to LPGCL.
- d. Based on the offer and representations given by Ashtech, and LPGCL placing complete reliance on the said representations, the Parties have agreed to the terms and conditions contained herein.

**NOW THIS AGREEMENT WITNESSETH AS UNDER:**

**1. Source of ash**

- 1.1 **LPGCL has pulverized coal fired boiler(s) for its 3 X 660 MW Units and the ash generated from its boiler(s) is/are collected at its highly efficient electro static precipitators and entire ash generated in the plant is sent to Silos situated inside the plant periphery.**
- 1.2 Balance left after collection of fly ash is collected from Silos and sent to the ash ponds along with bottom ash within the boundaries of the plant of LPGCL.

**2. Collection of ash**

- 2.1 In order to environment friendly transportation of Fly ash For sale of fly ash, Ashtech shall collect the fly ash partly from the silos as described hereinabove in closed bulkers/ trucks,
- 2.2 For Transportation of fly ash/Bottom Ash through railway racks Ashtech shall shift the fly ash from Silo to the loading point located inside the Plant and shall load in the railway racks, which shall be weighted on the motion weigh bridge of LPGCL,
- 2.3 The leftover production of fly ash after transportation in the above manner stated in point nos. 2.1 and 2.2 herein, shall be taken from ash



*[Handwritten signature]*



dykes by Ashtech at its own cost,

- 2.4 For bottom ash from the ash dyke as described supra, Ashtech shall lift the entire quantity of bottom ash generated during the contract period from Ash Dyke to designated place at its own cost.
- 2.5 Weighment of fly and bottom ash bulkers/ trucks shall be weighed at the plant weight bridge,
- 2.6 LPGCL would provide exclusive loading of fly/ bottom ash to Ashtech.

### 3. Consideration

- 3.1 It has been finally negotiated and agreed upon between LPGCL and Ashtech that LPGCL shall pay Rs 90 /- per ton of the total generation of fly ash and bottom ash as the case may be during the period. As agreed, the billing system will be as per clause 3.2, 3.3 and 3.4 given below. Besides the above, additional incentive will be given @ Rs 10/ per M T. on completion of shifting / disposal of entire Ash by 31st March 2023.
- 3.2 M/s Ashtech has assured to lift the entire generation with the request to maintain balance / undisposed Quantity of 75000 MTs at Railway siding.
- 3.3 LPGCL shall invoice bulker/ truck wise/ rake wise lifted quantity of fly ash (used for further sale purposes) to Ashtech @ Rs. 10/- per MT plus applicable GST.
- 3.4 The fly ash/ pond ash and bottom ash to be used/ shifted to fill the low lying area (outside the plant) will be billed at Zero rate since there is no revenue generation from it (self-billing in favor of LPGCL) for which Ashtech will work as a transporter.
- 3.5 For the transportation of fly, pond and bottom ash, Ashtech will be raised its transportation invoice on LPGCL according to the rate fixed as per clause 3.1.of this agreement. LPGCL shall pay applicable GST under reverse charge directly to Government Authorities on such transportation charges.



Signature



3.6 For monthly billing purposes, the quantity will be considered as actual fly ash/ bottom ash lifted during the month by Ashtech.

3.7 Ashtech shall raise the said monthly bill to LPGCL by 5th day of next month. LPGCL shall pay the said bill within a period of 15 days next, subject however to reconciliation of the quantity of fly/ bottom ash generated, lifted and transported of and balance left, by Ashtech.

3.8 In case Ashtech fails to lift and transport any quantity of fly ash/ bottom ash at the end of the year in accordance with the terms herein, the balance shall be transported by LPGCL at the cost of Ashtech and the amount incurred shall be adjusted from bills / recovered from Ashtech.

3.9 LPGCL will observe and measure the moisture for three months of Pond Ash & Bottom Ash taken by M/S Ashtech and observe it for finalizing any moisture related % if so felt.

3.10 Ashtech understands that the fly /bottom ash generated by LPGCL is a non hazardous material and it has undertaken to be responsible for safe transportation thereof without any harm to the environment, humans and animals. Ashtech has further undertaken to indemnify LPGCL from all liabilities that would fall on LPGCL due to a breach having been committed by Ashtech, whether willingly or unwillingly.

#### 4. Working Hours

4.1 Loading and delivery of fly ash and bottom ash shall be allowed round the clock on all days including Sundays and holidays as per the decision of Plant Head/Engineer-in- charge of LPGCL, subject to any restriction and out movement of trucks in and around LPGCL's Plant imposed either by the State or Central Government Authorities.

4.2 No movement of bottom ash shall be permitted unless the open trucks are covered with turpolene / polythene sheets to prevent spilling thereof during transit.

#### 5. Delivery Point

5.1 Delivery point for fly ash shall be from the silos of its plant units.

5.2 Delivery point for bottom ash/ left out fly ash shall be from the ash dykes of the plant.



**6. Tenure of Agreement**

6.1 This agreement shall come into effect from 01/09/2022 and shall be in force upto and including 31-03-2023

**7. Representation and Warranties:**

7.1 Each of the parties represent & warrants to other party that:

- a. The execution of this Agreement has been duly authorized and constitute valid and legally binding obligation of the parties, enforceable in accordance with its terms;
- b. The execution, delivery and performance of this agreement does not constitute a violation of any legal or contractual constraint validity applied to it;
- c. The parties shall obtain and maintain all consents, permissions for performing its responsibility under this agreement.
- d. The parties shall act and conduct themselves in such a manner so as not to have an adverse effect on the rights & entitlement of the other party under this agreement.

**8. Term, Termination, amendments and extension:**

- 8.1 This Agreement is valid for a period starting 01-09-2022 and shall be valid upto 31-03-2023
- 8.2 This agreement may be extended by both the parties by mutual consent, by exchanging suitable letters of extension in writing before termination of this agreement.
- 8.3 This agreement or any clauses of this agreement may be amended in writing, signed by both the parties.
- 8.4 This Agreement may be terminated by either party by giving 30 (thirty) days notice in writing.

**9. Indemnity:**

- 9.1 Each party shall indemnify/ keep the other party indemnified of the losses caused by it due to its actions/ inactions causing loss to other. Each party shall be responsible for the conduct of its agents/ employees/ contractors etc.
- 9.2 Asstech shall further indemnify LPGCL from all claims of losses/ costs/ compensations imposed on LPGCL arising out of accident/ loss to any vehicle outside or inside the plant premises, caused due to handling of fly/ bottom ash.



**10. Severability**

- 10.1 If at any time all or any of clauses(s) of this agreement is or becomes illegal, invalid or unenforceable under law, in any form or in any respect that the same shall not effect or impair either the legality, validity or enforceability of any other provision or provisions of this agreement.

**11. Notice**

- 11.1 Unless otherwise provided in the agreement any notice, report or other communications given or made under on in connection with the matters contemplated by the agreement, shall be deemed to have been duly given or made if sent by personal delivery or e-mail or by post.

**12. Dispute Settlement**

- 12.1 Every dispute of any kind or nature between the Parties arising out of or in connection with any aspect of the agreement ("Dispute") shall be resolved in accordance with this Clause. Dispute will be deemed to arise when one party serves on the other Party a notice stating the nature of the Dispute (a 'Notice of Dispute')
- 12.2 The Parties hereto agree that they will use all reasonable efforts to amicably resolve between themselves, any Dispute through discussions and negotiations within 30 days.
- 12.3 If the dispute is not settled amicably then, any question, dispute or difference whatsoever arising under this agreement or in connection therewith including any question relating to existence, meaning and interpretation of this agreement or any alleged breach thereof, the same shall be referred to the sole arbitrator nominated and appointed with the consent of both the parties for the purpose of resolution of dispute. In the event of failure to appoint sole Arbitrator due to differences between the Parties, the each party will appoint their Arbitrators and the said Arbitrators will appoint the Third Arbitrator to preside over the Arbitral Tribunal. The arbitration proceedings shall be conducted in accordance with the provisions of the Arbitration and Conciliation Act, 1996 (including rules made there under) or any amendment thereof. The award passed by the arbitrator shall be final and bind the parties.



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12.4 All costs, expenses and fee for conducting arbitration proceedings and/or any other expenses which are incidental thereto shall have to be borne by the parties, equally. The venue of arbitration proceedings shall be in Noida in the State of Uttar Pradesh.

12.5 The clause relating to dispute resolution shall survive termination of this Agreement.

### 13. Force Majeure

13.1 Neither party shall be considered in default in the performance of its obligation under this agreement, if such performance is provided or delayed because of natural cause or beyond the control of the parties as the case may be including reasons such as natural calamities, accidents, war, embargoes, strike, lockout (statutory or otherwise), failure of grid and/or grid restrictions beyond the control of either party, disruption in provision of any services caused by spread of any epidemic or pandemic or any other prohibition order from the Government.

13.2 At the time occurrence of a force majeure condition the affected party shall give a notice in writing within 07 days from the date of occurrence of force majeure condition indicating the cause of force majeure and the period for which the force majeure condition are likely to remain. In the event of affected party is prevented from fulfilling its obligation under this agreement owing to force majeure condition continuing for a period of more than 6 months, the parties may have to consult each other and decide future course of action to fulfil their respective obligations under the agreement.

### 14. Governing Law and Jurisdiction:

14.1 This Agreement shall be governed and construed in accordance with the laws of India and only the Courts at Noida in the State of Uttar Pradesh shall have jurisdiction to try the same.



**15. Counterparts**

15.1 This agreement is made in two counter parts each of which together shall be constituted as original, but all of which together shall constitute one and same instrument.

**16 Assignment**

No part of this Agreement shall be assigned by the Purchaser without the prior written consent of LPGCL.

**17 Relationship**

The arrangement under this Agreement between the parties shall be on Principal to Principal basis and shall not create any Principal and Agent relationship, nor shall this agreement be deemed to create any partnership, joint venture, association, trust between parties.

IN WITNESS WHEREOF the Parties have set their bands and signed this Agreement on the day and date stated and in presence of the witnesses herein below:

**For Lalitpur Power Generation Company Limited**



Name:  
Designation

Witness:

Signature  
Name  
Address

**For Ashtech (India) Private Limited**

*Signature*



Name  
Designation

Witness:

Signature  
Name  
Address

*Signature*  
**// TRUE COPY //**

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**Month wise ash generation and disposal detail for FY 2020-21 & 21-22**

**ANNEXURE-A-6 (Colly)**

Name of Power Utility: Lalitpur TPS

Name of Thermal Power Plant: Lalitpur Power generation company Limited

Installed Capacity (Total): 3x660 MW

PERIOD OF REPORT- 1st April,2020 to 31st March,2022

Sl. No.	ASH GENERATION AND UTILIZATION (in LMT)						MODES OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash content of coal	Ash Generation	Ash Utilization	% age Utilization	In the making of Fly Ash based Bricks / Blocks / Tiles etc.	In the manufacture of Portland Pozzolana Cement	In the construction of Highways & Roads including Flyovers	Part replacement of cement in concrete	In Hydro Power Sector in RCC Dam Construction	In Ash dyke raising	In the reclamation of low lying Areas	In Mine filling	In Agriculture / Waste land Development	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	APRIL-2020	0.45293	33.17	0.15024	0.46352	308.52	0.00000	0.00000	0.00000	0.00000	0.00000	0	0.46352	0.00000	0	
2	MAY-2020	1.62434	34.98	0.56825	0.87481	153.95	0.00000	0.31096	0.00000	0.00000	0.00000	0	0.56385	0.00000	0	
3	JUNE-2020	3.86972	32.54	1.25905	1.89820	150.76	0.00000	1.00784	0.00000	0.00000	0.00000	0	0.89035	0.00000	0	
4	JULY-2020	5.65357	32.99	1.86496	1.48504	79.63	0.00000	0.91005	0.00000	0.00000	0.00000	0	0.57499	0.00000	0	
5	AUGUST-2020	5.23039	36.35	1.90123	1.25480	66.00	0.00000	0.59657	0.01100	0.00000	0.00000	0	0.64722	0.00000	0	
6	SEPTEMBER-2020	6.30105	36.04	2.27059	1.90185	83.76	0.00000	0.69998	0.00000	0.00000	0.00000	0	1.20187	0.00000	0	
7	OCTOBER-2020	5.48754	35.09	1.92560	2.12876	110.55	0.00000	0.97062	0.00000	0.00000	0.00000	0	1.15814	0.00000	0	
8	NOVEMBER-2020	2.71948	32.81	0.89219	1.58590	177.75	0.00000	0.70542	0.00000	0.00000	0.00000	0	0.88048	0.00000	0	
9	DECEMBER-2020	3.61006	31.65	1.14266	1.75785	153.84	0.00000	0.83267	0.00000	0.00000	0.00000	0	0.92519	0.00000	0	
10	JANUARY-2021	2.95434	32.90	0.97206	1.48389	152.65	0.00000	0.61464	0.00000	0.00000	0.00000	0	0.86925	0.00000	0	
11	FEBRUARY-2021	1.96657	32.39	0.63695	1.33877	210.18	0.00000	0.51537	0.00000	0.00000	0.00000	0	0.82340	0.00000	0	
12	MARCH-2021	2.34118	34.94	0.81795	1.25686	153.66	0.00000	0.62947	0.00000	0.00000	0.00000	0	0.62739	0.00000	0	
1	APRIL-2021	4.68107	35.75	1.67325	1.67309	99.99	0.00000	0.59406	0.00000	0.00000	0.00000	0	1.07903	0.00000	0	
2	MAY-2021	4.50250	36.97	1.66473	1.37199	82.42	0.00000	0.54621	0.00000	0.00000	0.00000	0	0.82578	0.00000	0	
3	JUNE-2021	6.10824	34.54	2.10994	2.24422	106.36	0.00000	1.75740	0.00000	0.00000	0.00000	0	0.48682	0.00000	0	
4	JULY-2021	6.53749	33.72	2.20455	2.20768	100.14	0.00000	1.46315	0.00000	0.00000	0.00000	0	0.74453	0.00000	0	
5	AUGUST-2021	7.20299	36.08	2.59918	2.24251	86.28	0.00000	1.38208	0.00000	0.00000	0.00000	0	0.86043	0.00000	0	
6	SEPTEMBER-2021	6.36615	36.15	2.30114	1.98905	86.44	0.00000	1.57906	0.00000	0.00000	0.00000	0	0.40999	0.00000	0	
7	OCTOBER-2021	4.33186	36.35	1.57448	1.74021	110.53	0.00000	1.29374	0.00000	0.00000	0.00000	0	0.44647	0.00000	0	
8	NOVEMBER-2021	1.77481	36.93	0.65550	1.03314	157.61	0.00000	0.52537	0.00000	0.00000	0.00000	0	0.50777	0.00000	0	
9	DECEMBER-2021	4.07983	35.00	1.42812	1.40793	98.59	0.00000	1.11882	0.00000	0.00000	0.00000	0	0.28911	0.00000	0	
10	JANUARY-2022	4.13717	35.37	1.46313	1.31810	90.09	0.00000	1.20762	0.00000	0.00000	0.00000	0	0.11048	0.00000	0	
11	FEBRUARY-2022	4.53902	35.69	1.61987	0.90357	55.78	0.00000	0.90357	0.00000	0.00000	0.00000	0	0.00000	0.00000	0	
12	MARCH-2022	4.43034	37.22	1.64900	0.72399	43.90	0.00000	0.72399	0.00000	0.00000	0.00000	0	0.00000	0.00000	0	
<b>TOTAL</b>		<b>100.90263</b>	<b>35.03</b>	<b>35.34462</b>	<b>36.28573</b>	<b>102.66</b>	<b>0.00000</b>	<b>20.88867</b>	<b>0.01100</b>		<b>0</b>	<b>0</b>	<b>15.38606</b>	<b>0</b>		

Note: (i) Ash means all types of ash including Fly Ash, bottom Ash and Pond Ash etc

(ii) Quantity of ash may be provided in Lakh Metric Ton (LMT) upto five decimal places

(iii) Ash utilisation in Column (6) shall be equal to summation of modes of ash utilisation in each mode i.e. summation of column (8) to column (17)

Abbreviations:-

MW-Mega Watt

TPS- Thermal Power Station

KM- Kilometre

LMT- Lakh Metric Tonne

Kcl- Kilocalories

### Lalitpur Power Generation Company Ltd. Lalitpur

#### Details of Fly Ash dispatched through rail rake

Rake No	Material	Invoice No	Invoice Date	Qty (MT)	Sold through (Name)	Dispatched to (User Agency)	Destination
Rake 1	FLY ASH	4004510722	02-11-20	1,270.390	ASHTECH INDIA PVT LTD	AMBUJA CEMENT	DADRI, UP
	FLY ASH	4004510723	02-11-20	2,786.410			
Rake 2	FLY ASH	4004510997	05-11-20	4,267.800	ASHTECH INDIA PVT LTD	AMBUJA CEMENT	DADRI, UP
Rake 3	FLY ASH	4004511442	10-11-20	4,109.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 4	FLY ASH	4004511658	13-11-20	3983.000	ASHTECH INDIA PVT LTD	AMBUJA CEMENT	DADRI, UP
Rake 5	FLY ASH	4004511847	18-11-20	3,783.800	ASHTECH INDIA PVT LTD	AMBUJA CEMENT	DADRI, UP
Rake 6	FLY ASH	4004511880	25-11-20	2,173.410	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
	FLY ASH	4004511881	25-11-20	1,665.090			
Rake7	FLY ASH	4004511939	09-12-20	166.770	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
	FLY ASH	4004511940	09-12-20	3,643.830			
Rake8	FLY ASH	4004512509	21-12-20	4,379.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake9	FLY ASH	4004513039	28-12-20	4,170.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake10	FLY ASH	4004514408	27-01-21	3,779.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake11	FLY ASH	4004515164	16-02-21	3,549.200	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake12	FLY ASH	4004515331	20-02-21	3,470.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake13	FLY ASH	4004516101	05-03-21	3,191.260	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
	FLY ASH	4004516102	05-03-21	479.940			
RAke14	FLY ASH	4004500015	01-04-21	549.530	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI RAJASTHAN
	FLY ASH	4004500016	01-04-21	2,876.870			
Rake 15	FLY ASH	4004500840	16-04-21	1,188.880	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
	FLY ASH	4004500841	16-04-21	2,002.520			
Rake 16	FLY ASH	4004501769	10-05-21	1,572.440	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI RAJASTHAN
	FLY ASH	4004501770	10-05-21	1,709.900			
Rake 17	FLY ASH	4004502480	27-05-21	832.180	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
	FLY ASH	4004502481	27-05-21	2,561.020			
Rake 18	FLY ASH	4004502625	29-05-21	3,441.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake-19	FLY ASH	4004503526	07-06-21	3,320.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake-20	FLY ASH	4004503639	08-06-21	3,511.600	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 21	FLY ASH	4004503835	10-06-21	3,521.300	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake-22	FLY ASH	4004504045	12-06-21	3,424.500	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake23	FLY ASH	4004504188	14-06-21	3,521.100	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake24	FLY ASH	4004504300	15-06-21	3,579.500	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN

Rake25	FLY ASH	4004504901	21-06-21	3,540.700	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake26	FLY ASH	4004505081	23-06-21	3,490.300	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake27	FLY ASH	4004505096	23-06-21	3,599.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake28	FLY ASH	4004505380	26-06-21	3,805.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake29	FLY ASH	4004505544	28-06-21	3,770.000	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 30	FLY ASH	4004505622	29-06-21	3,764.300	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake31	FLY ASH	4004505665	30-06-21	3,770.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
RAke32	FLY ASH	4004505733	01-07-21	3,840.700	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 33	FLY ASH	4004506443	09-07-21	3,938.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 34	FLY ASH	4004506643	12-07-21	3,776.100	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake35	FLY ASH	4004506756	13-07-21	3,802.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 36	FLY ASH	4004506860	14-07-21	3,784.400	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 37	FLY ASH	4004507123	17-07-21	3,649.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake38	FLY ASH	4004507702	27-07-21	3,700.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake39	FLY ASH	4004507703	27-07-21	3,760.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 40	FLY ASH	4004507781	29-07-21	3,874.600	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 41	FLY ASH	4004507828	30-07-21	3,971.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake42	FLY ASH	4004507915	01-08-21	3,788.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 43	FLY ASH	4004508369	09-08-21	3,936.400	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 44	FLY ASH	4004508588	12-08-21	3,938.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 45	FLY ASH	4004508660	14-08-21	4,060.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 46	FLY ASH	4004508805	16-08-21	3472.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 47	FLY ASH	4004509058	21-08-21	3,949.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 48	FLY ASH	4004509184	24-08-21	4,002.600	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 49	FLY ASH	4004509347	27-08-21	3,832.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 50	FLY ASH	4004509517	30-08-21	3,870.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 51	FLY ASH	4004509567	31-08-21	4,060.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 52	FLY ASH	4004509730	03-09-21	3,839.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 53	FLY ASH	4004509777	04-09-21	3,637.200	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 54	FLY ASH	4004509887	06-09-21	3,809.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 55	FLY ASH	4004509967	09-09-21	3,944.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 56	FLY ASH	4004509990	09-09-21	3,941.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 57	FLY ASH	4004510074	11-09-21	3,927.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 58	FLY ASH	4004510102	12-09-21	3,937.600	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 59	FLY ASH	4004510649	21-09-21	3,743.200	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 60	FLY ASH	4004510730	22-09-21	3,873.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP

Rake 61	FLY ASH	4004510776	22-09-21	3,781.100	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 62	FLY ASH	4004510857	24-09-21	3,802.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 63	FLY ASH	4004511154	28-09-21	3,816.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 64	FLY ASH	4004511203	29-09-21	3,839.600	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 65	FLY ASH	4004511228	29-09-21	3,903.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 66	FLY ASH	4004511288	30-09-21	3,950.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 67	FLY ASH	4004511670	05-10-21	4,377.800	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 68	FLY ASH	4004511776	06-10-21	3,947.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 69	FLY ASH	4004511918	08-10-21	4,129.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 70	FLY ASH	4004511965	08-10-21	3,994.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 71	FLY ASH	4004512320	13-10-21	4,003.600	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 72	FLY ASH	4004512361	13-10-21	3,913.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 73	FLY ASH	4004512489	15-10-21	3,999.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 74	FLY ASH	4004512632	17-10-21	3,920.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA RAJASTHAN
	FLY ASH	4004512659	17-10-21	32.000			
Rake 75	FLY ASH	4004512720	18-10-21	3,986.800	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 76	FLY ASH	4004512766	19-10-21	3,988.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 77	FLY ASH	4004512818	19-10-21	3,889.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 78	FLY ASH	4004512899	20-10-21	3,984.600	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 79	FLY ASH	4004513103	23-10-21	4,063.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 80	FLY ASH	4004513203	24-10-21	3,864.600	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 81	FLY ASH	4004513347	25-10-21	3,768.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 82	FLY ASH	4004513471	27-10-21	4,167.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 83	FLY ASH	4004513584	28-10-21	3,925.600	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 84	FLY ASH	4004513673	30-10-21	3,973.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
Rake 85	FLY ASH	4004513676	31-10-21	3,771.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 86	FLY ASH	4004513686	01-11-21	4,167.000	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 87	FLY ASH	4004513693	02-11-21	3,865.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 88	FLY ASH	4004513799	03-11-21	3,801.600	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 89	FLY ASH	4004513869	07-11-21	3,826.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
Rake 90	FLY ASH	4004513883	08-11-21	3,711.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 91	FLY ASH	4004513898	11-11-21	3,800.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 92	FLY ASH	4004513899	13-11-21	3,606.720	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 93	FLY ASH	4004513926	15-11-21	3,995.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 94	FLY ASH	4004514026	17-11-21	3,397.700	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
	FLY ASH	4004514027	17-11-21	532.700	ASHTECH INDIA PVT LTD		

Rake 95	FLY ASH	4004514324	21-11-21	3,965.000	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 96	FLY ASH	4004514631	27-11-21	3,932.900	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 97	FLY ASH	4004514845	02-12-21	3,787.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
Rake 98	FLY ASH	4004514977	05-12-21	4,149.310	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 99	FLY ASH	4004515088	08-12-21	3,997.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 100	FLY ASH	4004515248	14-12-21	3,925.800	ASHTECH INDIA PVT LTD	AMBUJA CEMENT	DADRI, UP
Rake 101	FLY ASH	4004515359	16-12-21	4,051.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 102	FLY ASH	4004515645	21-12-21	4,152.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 103	FLY ASH	4004515674	22-12-21	4,049.600	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 104	FLY ASH	4004515714	23-12-21	4,033.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 105	FLY ASH	4004515773	25-12-21	4,005.770	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 106	FLY ASH	4004515873	26-12-21	3,962.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 107	FLY ASH	4004515957	29-12-21	3,974.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 108	FLY ASH	4004516026	31-12-21	4,107.600	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 109	FLY ASH	4004516048	01-01-22	3,969.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 110	FLY ASH	4004516106	02-01-22	4,001.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 111	FLY ASH	4004516166	04-01-22	3,840.600	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 112	FLY ASH	4004516208	05-01-22	3,913.800	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 113	FLY ASH	4004516503	13-01-22	3,619.200	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 114	FLY ASH	4004516539	14-01-22	3,998.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 115	FLY ASH	4004516649	16-01-22	1,569.470	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
	FLY ASH	4004516650	16-01-22	2,340.330	ASHTECH INDIA PVT LTD		
Rake 116	FLY ASH	4004516702	16-01-22	3,722.730	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 117	FLY ASH	4004516782	18-01-22	4,174.200	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 118	FLY ASH	4004516937	20-01-22	4,271.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 119	FLY ASH	4004517103	23-01-22	3,815.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 120	FLY ASH	4004517161	23-01-22	3,540.440	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 121	FLY ASH	4004517220	24-01-22	3,898.800	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 122	FLY ASH	4004517268	25-01-22	3,931.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 123	FLY ASH	4004517343	27-01-22	3,706.970	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 124	FLY ASH	4004517378	28-01-22	4,024.800	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 125	FLY ASH	4004517409	29-01-22	3,717.460	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
Rake 126	FLY ASH	4004517475	30-01-22	4,131.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 127	FLY ASH	4004517538	31-01-22	3,887.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 128	FLY ASH	4004517608	01-02-22	4,002.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 129	FLY ASH	4004517668	02-02-22	3,833.810	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN

Rake 130	FLY ASH	4004517737	03-02-22	4,093.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 131	FLY ASH	4004517816	04-02-22	3,998.400	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 132	FLY ASH	4004517880	06-02-22	3,964.550	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 133	FLY ASH	4004518054	07-02-22	3,891.000	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 134	FLY ASH	4004518410	11-02-22	4,026.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 135	FLY ASH	4004518494	13-02-22	3,927.000	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 136	FLY ASH	4004518605	15-02-22	3,962.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 137	FLY ASH	4004518655	16-02-22	3,865.400	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 138	FLY ASH	4004518755	18-02-22	3,866.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 139	FLY ASH	4004518804	19-02-22	3,880.720	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 140	FLY ASH	4004518905	21-02-22	3,995.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 141	FLY ASH	4004519047	23-02-22	3,936.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 142	FLY ASH	4004519089	24-02-22	4,008.200	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 143	FLY ASH	4004519143	25-02-22	3,907.430	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 144	FLY ASH	4004519211	26-02-22	3,830.600	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 145	FLY ASH	4004519265	27-02-22	3,676.340	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 146	FLY ASH	4004519343	28-02-22	3,979.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 147	FLY ASH	4004519401	01-03-22	4,073.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 148	FLY ASH	4004519483	02-03-22	3,893.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 149	FLY ASH	4004519560	03-03-22	3,617.310	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 150	FLY ASH	4004519618	04-03-22	3,978.400	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 151	FLY ASH	4004519684	05-03-22	3,675.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 152	FLY ASH	4004519782	06-03-22	4,014.800	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 153	FLY ASH	4004519969	09-03-22	3,931.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 154	FLY ASH	4004520057	10-03-22	3,851.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 155	FLY ASH	4004520122	11-03-22	3,864.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 156	FLY ASH	4004520202	12-03-22	3,815.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 157	FLY ASH	4004520281	13-03-22	3,987.390	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 158	FLY ASH	4004520351	14-03-22	4,031.800	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 159	FLY ASH	4004520427	15-03-22	3,815.510	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 160	FLY ASH	4004520517	16-03-22	3,893.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 161	FLY ASH	4004520580	17-03-22	3,895.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 162	FLY ASH	4004520599	20-03-22	3,946.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 163	FLY ASH	4004520610	22-03-22	3,851.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 164	FLY ASH	4004520626	24-03-22	3,956.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 165	FLY ASH	4004520655	26-03-22	3,924.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN

Rake 166	FLY ASH	4004520813	28-03-22	3,498.460	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
	FLY ASH	4004520812	28-03-22	300.140	ASHTECH INDIA PVT LTD		
Rake 167	FLY ASH	4004521008	30-03-22	3,644.990	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 168	FLY ASH	4004521059	31-03-22	3,820.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 169	FLY ASH	4004100047	01-04-22	3,785.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 170	FLY ASH	4004100089	02-04-22	3,876.200	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 171	FLY ASH	4004100129	03-04-22	3,700.280	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 172	FLY ASH	4004100179	04-04-22	4,072.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 173	FLY ASH	4004100236	05-04-22	3,976.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 174	FLY ASH	4004100304	06-04-22	3,939.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 175	FLY ASH	4004100361	07-04-22	3,992.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 176	FLY ASH	4004100421	08-04-22	4,206.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 177	FLY ASH	4004100480	09-04-22	4,158.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 178	FLY ASH	4004100537	10-04-22	3,850.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 179	FLY ASH	4004100563	11-04-22	3,920.200	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 180	FLY ASH	4004100584	12-04-22	4,076.400	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 181	FLY ASH	4004100626	13-04-22	3,841.600	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 182	FLY ASH	4004100678	14-04-22	3,790.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 183	FLY ASH	4004100709	15-04-22	4,031.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 184	FLY ASH	4004100727	16-04-22	3,881.600	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 185	FLY ASH	4004100761	17-04-22	3,955.200	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 186	FLY ASH	4004100800	18-04-22	3,927.200	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 187	FLY ASH	4004100849	19-04-22	4,009.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 188	FLY ASH	4004100872	20-04-22	4,042.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 189	FLY ASH	4004100896	21-04-22	3,981.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 190	FLY ASH	4004100912	22-04-22	4,066.200	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 191	FLY ASH	4004100961	23-04-22	4,126.600	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 192	FLY ASH	4004100991	24-04-22	3,839.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 193	FLY ASH	4004101015	25-04-22	4,062.400	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 194	FLY ASH	4004101034	26-04-22	3,972.800	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 195	FLY ASH	4004101059	27-04-22	3987.2	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 196	FLY ASH	4004101081	28-04-22	3,939.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 197	FLY ASH	4004101095	29-04-22	3,849.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
Rake 198	FLY ASH	4004101119	30-04-22	3,789.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 199	FLY ASH	4004101139	01-05-22	4,011.000	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 200	FLY ASH	4004101150	02-05-22	3,884.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN

Rake 201	FLY ASH	4004101160	03-05-22	3,987.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 202	FLY ASH	4004101182	05-05-22	3,892.870	ASHTECH INDIA PVT LTD	CALCOM CEMENT	ASSAM
Rake 203	FLY ASH	4004101213	06-05-22	3,759.000	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 204	FLY ASH	4004101245	08-05-22	3,881.400	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 205	FLY ASH	4004101252	09-05-22	3,884.400	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 206	FLY ASH	4004101271	11-05-22	4,135.400	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 207	FLY ASH	4004101290	12-05-22	4,070.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 208	FLY ASH	4004101303	13-05-22	4,111.200	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 209	FLY ASH	4004101316	14-05-22	3,751.230	ASHTECH INDIA PVT LTD	CALCOM CEMENT	ASSAM
Rake 210	FLY ASH	4004101338	15-05-22	4,040.690	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 211	FLY ASH	4004101347	16-05-22	4,015.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 212	FLY ASH	4004101370	17-05-22	4,061.400	ASHTECH INDIA PVT LTD	TOPLAND CEMENT	ASSAM
Rake 213	FLY ASH	4004101404	18-05-22	3,872.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 214	FLY ASH	4004101415	19-05-22	3,599.900	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 215	FLY ASH	4004101426	20-05-22	3,856.200	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 216	FLY ASH	4004101437	21-05-22	3,790.000	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 217	FLY ASH	4004101462	22-05-22	3,570.600	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 218	FLY ASH	4004101486	24-05-22	4,076.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 219	FLY ASH	4004101528	26-05-22	4,064.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 220	FLY ASH	4004101566	27-05-22	4,047.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 221	FLY ASH	4004101643	29-05-22	4,020.600	ASHTECH INDIA PVT LTD	TOPLAND CEMENT	ASSAM
Rake 222	FLY ASH	4004101706	30-05-22	4,038.600	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 223	FLY ASH	4004101740	01-06-22	3,965.600	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 224	FLY ASH	4004101773	01-06-22	3,977.230	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 225	FLY ASH	4004101840	03-06-22	4,084.800	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 226	FLY ASH	4004101870	04-06-22	3,890.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 227	FLY ASH	4004101898	05-06-22	3,895.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 228	FLY ASH	4004101941	06-06-22	3,934.400	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 229	FLY ASH	4004102014	07-06-22	3,871.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 230	FLY ASH	4004102087	08-06-22	3,809.800	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 231	FLY ASH	4004102133	09-06-22	4,018.600	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 232	FLY ASH	4004102163	10-06-22	3,811.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 233	FLY ASH	4004102209	11-06-22	3,929.890	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 234	FLY ASH	4004102240	12-06-22	3,934.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 235	FLY ASH	4004102296	13-06-22	3,946.400	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 236	FLY ASH	4004102346	14-06-22	3,994.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN

Rake 237	FLY ASH	4004102398	15-06-22	3,954.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 238	FLY ASH	4004102454	16-06-22	3,911.170	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 239	FLY ASH	4004102513	18-06-22	4,005.800	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 240	FLY ASH	4004102581	20-06-22	3,633.440	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 241	FLY ASH	4004102613	21-06-22	3,729.400	ASHTECH INDIA PVT LTD	ACC CEMENT	TIKARIYA, U.P.
Rake 242	FLY ASH	4004102670	22-06-22	3,821.950	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 243	FLY ASH	4004102705	23-06-22	3,873.300	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 244	FLY ASH	4004102738	23-06-22	4,070.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 245	FLY ASH	4004102781	24-06-22	3,859.030	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 246	FLY ASH	4004102835	25-06-22	3,739.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 247	FLY ASH	4004102879	26-06-22	3,971.600	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 248	FLY ASH	4004102930	27-06-22	3,909.200	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 249	FLY ASH	4004102978	27-06-22	3,798.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 250	FLY ASH	4004103059	29-06-22	4,016.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 251	FLY ASH	4004103076	29-06-22	3,816.000	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 252	FLY ASH	4004103089	30-06-22	3,825.330	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 253	FLY ASH	4004103096	01-07-22	3,873.800	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 254	FLY ASH	4004103138	02-07-22	3,814.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 255	FLY ASH	4004103155	03-07-22	3,747.640	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 256	FLY ASH	4004103195	04-07-22	3,871.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	ALIGARH, UP
Rake 257	FLY ASH	4004103256	05-07-22	3,966.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 258	FLY ASH	4004103293	06-07-22	3,858.000	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 259	FLY ASH	4004103319	07-07-22	3,790.050	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 260	FLY ASH	4004103356	08-07-22	3,872.020	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 261	FLY ASH	4004103405	09-07-22	4,048.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 262	FLY ASH	4004103428	10-07-22	4,048.800	ASHTECH INDIA PVT LTD	ACC CEMENT	TIKARIYA, U.P.
Rake 263	FLY ASH	4004103499	12-07-22	3,972.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 264	FLY ASH	4004103537	13-07-22	4,017.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 265	FLY ASH	4004103571	14-07-22	3,982.620	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 266	FLY ASH	4004103632	16-07-22	3,910.400	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 267	FLY ASH	4004103678	17-07-22	3,824.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 268	FLY ASH	4004103697	18-07-22	3,970.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 269	FLY ASH	4004103711	18-07-22	3,834.740	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 270	FLY ASH	4004103726	19-07-22	3,729.880	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 271	FLY ASH	4004103857	23-07-22	3,982.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 272	FLY ASH	4004103895	24-07-22	3,727.010	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN

Rake 273	FLY ASH	4004103917	25-07-22	4,021.000	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 274	FLY ASH	4004103994	30-07-22	4,010.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 275	FLY ASH	4004104055	01-08-22	3,870.400	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 276	FLY ASH	4004104091	02-08-22	3,742.400	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 277	FLY ASH	4004104113	03-08-22	3,913.000	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 278	FLY ASH	4004104145	04-08-22	3,923.590	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 279	FLY ASH	4004104165	04-08-22	3,993.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 280	FLY ASH	4004104200	06-08-22	3,958.600	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 281	FLY ASH	4004104237	07-08-22	3,936.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 282	FLY ASH	4004104264	08-08-22	3,926.610	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 283	FLY ASH	4004104285	09-08-22	4,006.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 284	FLY ASH	4004104340	11-08-22	3,994.800	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 285	FLY ASH	4004104371	12-08-22	4,076.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 286	FLY ASH	4004104482	17-08-22	3,950.400	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 287	FLY ASH	4004104528	18-08-22	3,995.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 288	FLY ASH	4004104557	19-08-22	3,857.300	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 289	FLY ASH	4004104620	21-08-22	4,197.000	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 290	FLY ASH	4004104696	24-08-22	4,131.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 291	FLY ASH	4004104718	25-08-22	4,025.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 292	FLY ASH	4004104767	27-08-22	3,983.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 293	FLY ASH	4004104807	28-08-22	3,848.720	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 294	FLY ASH	4004104846	29-08-22	4,106.470	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 295	FLY ASH	4004104899	30-08-22	4,216.800	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 296	FLY ASH	4004104939	31-08-22	4,117.200	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 297	FLY ASH	4004104981	01-09-22	3,925.290	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 298	FLY ASH	4004105014	02-09-22	4,027.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 299	FLY ASH	4004105050	04-09-22	4,022.400	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 300	FLY ASH	4004105092	05-09-22	4,040.200	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 301	FLY ASH	4004105120	06-09-22	4,186.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 302	FLY ASH	4004105134	07-09-22	4,083.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 303	FLY ASH	4004105154	08-09-22	4,087.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 304	FLY ASH	4004105170	08-09-22	3,927.400	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 305	FLY ASH	4004105189	09-09-22	3,859.800	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 306	FLY ASH	4004105212	10-09-22	4,058.800	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 307	FLY ASH	4004105431	17-09-22	4,181.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 308	FLY ASH	4004105456	18-09-22	3,993.800	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN

Rake 309	FLY ASH	4004105476	19-09-22	4,065.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 310	FLY ASH	4004105489	20-09-22	4,036.000	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 311	FLY ASH	4004105508	21-09-22	4,040.600	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 312	FLY ASH	4004105553	22-09-2022	3,990.450	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 313	FLY ASH	4004105577	23-09-22	4,021.000	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 314	FLY ASH	4004105592	24-09-22	3,954.670	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 315	FLY ASH	4004105618	25-09-22	3,871.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 316	FLY ASH	4004105635	26-09-22	4,006.600	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 317	FLY ASH	4004105659	27-09-22	4,048.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 318	FLY ASH	4004105672	27-09-22	3,986.600	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 319	FLY ASH	4004105693	28-09-22	3,951.940	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 320	FLY ASH	4004105709	29-09-22	3,953.590	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 321	FLY ASH	4004105735	30-09-22	4,065.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 322	FLY ASH	4004105753	30-09-22	3,982.720	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 323	FLY ASH	4004105773	01-10-22	4,051.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 324	FLY ASH	4004105804	02-10-22	4,076.200	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 325	FLY ASH	4004105832	03-10-22	4,052.600	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 326	FLY ASH	4004105857	04-10-22	3,926.200	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 327	FLY ASH	4004105918	07-10-22	4,128.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 328	FLY ASH	4004105933	08-10-22	3,926.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 329	FLY ASH	4004105949	08-10-22	3,863.400	ASHTECH INDIA PVT LTD	ACC CEMENT	LAKHERI, RAJASTHAN
Rake 330	FLY ASH	4004105967	09-10-22	4,021.800	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 331	FLY ASH	4004105991	10-10-22	3,794.900	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 332	FLY ASH	4004106047	12-10-22	4,208.400	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 333	FLY ASH	4004106062	13-10-22	4,086.200	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 334	FLY ASH	4004106082	14-10-22	3,874.440	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 335	FLY ASH	4004106115	15-10-22	3,789.000	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 336	FLY ASH	4004106127	15-10-22	4,082.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 337	FLY ASH	4004106144	16-10-22	4155.600	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 338	FLY ASH	4004106169	17-10-22	3,935.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 339	FLY ASH	4004106196	18-10-22	3,901.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 340	FLY ASH	4004106211	18-10-22	3,886.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 341	FLY ASH	4004106240	20-10-22	4,021.600	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 342	FLY ASH	4004106267	21-10-22	4,059.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 343	FLY ASH	4004106314	22-10-22	3,990.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 344	FLY ASH	4004106426	26-10-22	4,012.800	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN

Rake 345	FLY ASH	4004106447	27-10-22	3,996.800	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 346	FLY ASH	4004106471	28-10-22	3,971.600	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 347	FLY ASH	4004106487	29-10-22	3,879.200	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 348	FLY ASH	4004106490	30-10-22	3,956.050	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 349	FLY ASH	4004106497	31-10-22	4,078.800	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 350	FLY ASH	4004106549	01-11-22	3,938.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 351	FLY ASH	4004106581	02-11-22	4,175.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 352	FLY ASH	4004106603	03-11-22	4,006.310	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 353	FLY ASH	4004106630	04-11-22	3,988.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 354	FLY ASH	4004106661	05-11-22	4,013.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 355	FLY ASH	4004106721	06-11-22	4,048.830	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 356	FLY ASH	4004106766	07-11-22	4,081.000	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 357	FLY ASH	4004106820	08-11-22	3,978.800	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 358	FLY ASH	4004106891	09-11-22	3,735.170	ASHTECH INDIA PVT LTD	SHREE CEMENT	BEYAWAR, RAJASTHAN
Rake 359	FLY ASH	4004106948	10-11-22	4,031.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 360	FLY ASH	4004107001	11-11-22	4,045.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 361	FLY ASH	4004107081	12-11-22	4,033.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 362	FLY ASH	4004107109	13-11-22	4,140.400	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 363	FLY ASH	4004107138	14-11-22	3,955.200	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 364	FLY ASH	4004107182	15-11-22	4,117.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 365	FLY ASH	4004107236	16-11-22	3,903.500	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 366	FLY ASH	4004107282	17-11-22	3,822.670	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 367	FLY ASH	4004107359	19-11-22	4,005.340	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 368	FLY ASH	4004107379	20-11-22	3,973.470	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 369	FLY ASH	4004107442	21-11-22	4,035.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 370	FLY ASH	4004107499	23-11-22	3,936.800	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 371	FLY ASH	4004107525	23-11-22	3,914.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 372	FLY ASH	4004107580	24-11-22	4,009.600	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 373	FLY ASH	4004107625	26-11-22	3,869.400	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 374	FLY ASH	4004107656	26-11-22	3,968.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 375	FLY ASH	4004107720	27-11-22	3,942.400	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 376	FLY ASH	4004107755	28-11-22	3,955.240	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 377	FLY ASH	4004107803	28-11-22	3,966.000	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 378	FLY ASH	4004107876	30-11-22	3,929.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 379	FLY ASH	4004107930	01-12-22	4,022.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 380	FLY ASH	4004108076	04-12-22	3,955.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN

Rake 381	FLY ASH	4004108182	06-12-22	4,003.600	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 382	FLY ASH	4004108243	07-12-22	4,086.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 383	FLY ASH	4004108286	08-12-22	4,005.680	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 384	FLY ASH	4004108349	10-12-22	4,009.800	ASHTECH INDIA PVT LTD	ASHTECH INDIA PVT LTD	DADRI, UP
Rake 385	FLY ASH	4004108414	11-12-22	4,049.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Invoice date	FLY ASH	4004108517	13-12-22	4,044.200	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 387	FLY ASH	4004108550	13-12-22	3,952.200	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 388	FLY ASH	4004108586	14-12-22	4,022.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 389	FLY ASH	4004108658	15-12-22	4,070.000	ASHTECH INDIA PVT LTD	VIKRAM CEMENT	KHOR, MP
Rake 390	FLY ASH	4004108689	16-12-22	3,993.800	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 391	FLY ASH	4004108768	17-12-22	4,071.200	ASHTECH INDIA PVT LTD	NUVACOO VISTA	CHITTORGARH, RAJASTHAN
Rake 392	FLY ASH	4004108788	18-12-22	3,973.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 393	FLY ASH	4004108846	19-12-22	3,977.400	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 394	FLY ASH	4004108919	21-12-22	4,176.000	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 395	FLY ASH	4004108980	22-12-22	4,069.000	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
Rake 396	FLY ASH	4004109015	23-12-22	4,005.200	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 397	FLY ASH	4004109127	25-12-22	4,069.210	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 398	FLY ASH	4004109204	27-12-22	4,028.470	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 399	FLY ASH	4004109255	29-12-22	4,055.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 400	FLY ASH	4004109331	31-12-22	3,899.600	ASHTECH INDIA PVT LTD	WONDER CEMENT	CHITTORGARH, RAJASTHAN
Rake 401	FLY ASH	4004109407	02-01-23	3,961.260	ASHTECH INDIA PVT LTD	JK LAXMI CEMENT	SIROHI, RAJASTHAN
Rake 402	FLY ASH	4004109459	03-01-23	4,036.200	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 403	FLY ASH	4004109510	04-01-23	4,091.400	ASHTECH INDIA PVT LTD	JK CEMENT	NIMBAHEDA, RAJASTHAN
Rake 404	FLY ASH	4004109567	05-01-23	4,009.200	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 405	FLY ASH	4004109868	10-01-23	4,060.000	ASHTECH INDIA PVT LTD	ULTRATECH CEMENT	CHITTORGARH, RAJASTHAN
Rake 406	FLY ASH	4004110075	13-01-23	3,932.860	ASHTECH INDIA PVT LTD	BIRLA CORPORATION	CHANDERIYA, RAJASTHAN
				<b>1,593,444.010</b>			

## Lalitpur Power Generation Company Ltd. Lalitpur

<b>Detail of fly ash dispatched in bulker in FY 22-23</b>			
Month	Quantity (MT)	Dispatched through	Dispatched to (User Agency)
Apr-22	45243.75	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
May-22	21590.09	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
Jun-22	59850.08	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
Jul-22	41638.23	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
Aug-22	40270.39	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
Sep-22	36826.00	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
Oct-22	34549.85	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
Nov-22	64976.95	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
Dec-22	65939.76	Ashtech (I) Pvt Ltd.	Heidleber Cement unit Damoh and Jhansi, J.K. Cement unit Hamirpur Birla Cement Unit Satna
<b>410885.10</b>			

Note:-

Sample invoice copy attached

90% quantity dispatched to heidelberg cement

  
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# Sustainable Fly Ash Utilization

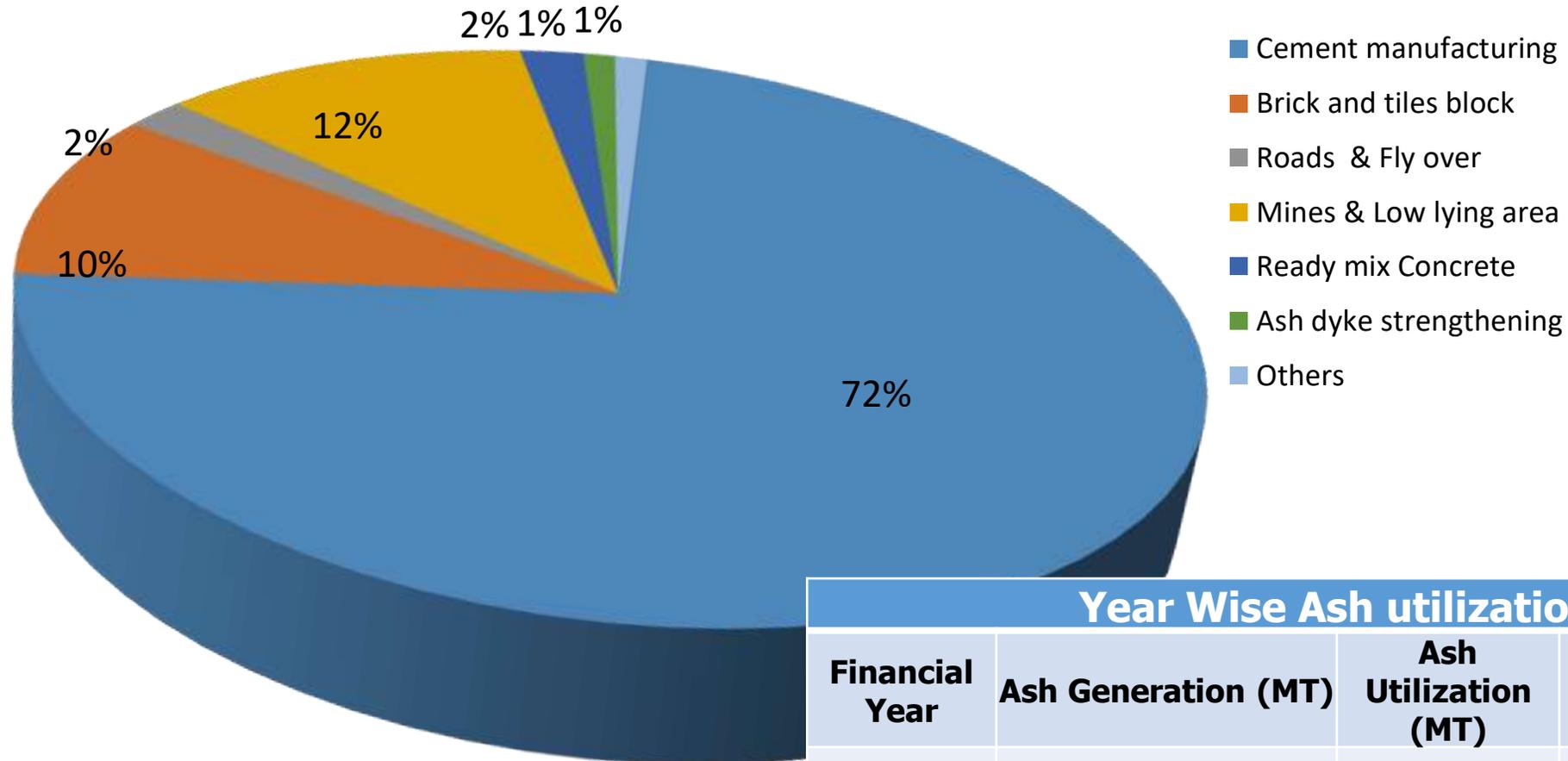


**100% Fly Ash Utilization since inception**

**Lalitpur Power Generation Company Limited**

# Sustainable Fly ash Utilization: LPGCL

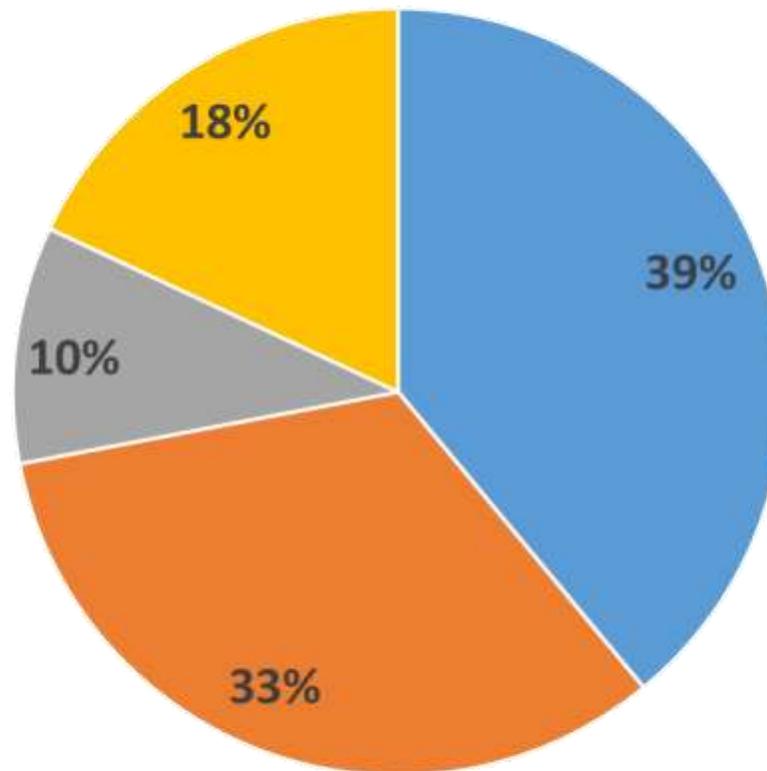
## Major sustainable fly ash utilization areas



Year Wise Ash utilization			
Financial Year	Ash Generation (MT)	Ash Utilization (MT)	Yearly Utilization (%)
2017-18	1702566.0	1462937.2	85.93, rest in dyke
2018-19	1133435.1	1179541.1	104.07
2019-20	1415789.1	1511563.2	106.76
2020-21	1440171.7	1743024.2	121.03
2021-22	2094290.2	1885549	90.03

# Sustainable Fly ash Utilization: LPGCL

Mode of Ash Supply (%)



■ Rail Rake   ■ Road   ■ Covered trucks container   ■ Covered hywa

# Sustainable Fly ash Utilization: LPGCL

*Ashtech India (P) Ltd. : Our partner for sustainable usage of fly ash*

- Having MoU with several Cement plants;
  - Heidelberg Cement
  - Prism Cement
  - Birla Cement
  - Ultratech Cement
  - ACC Cement
  - Reliance Cement etc.

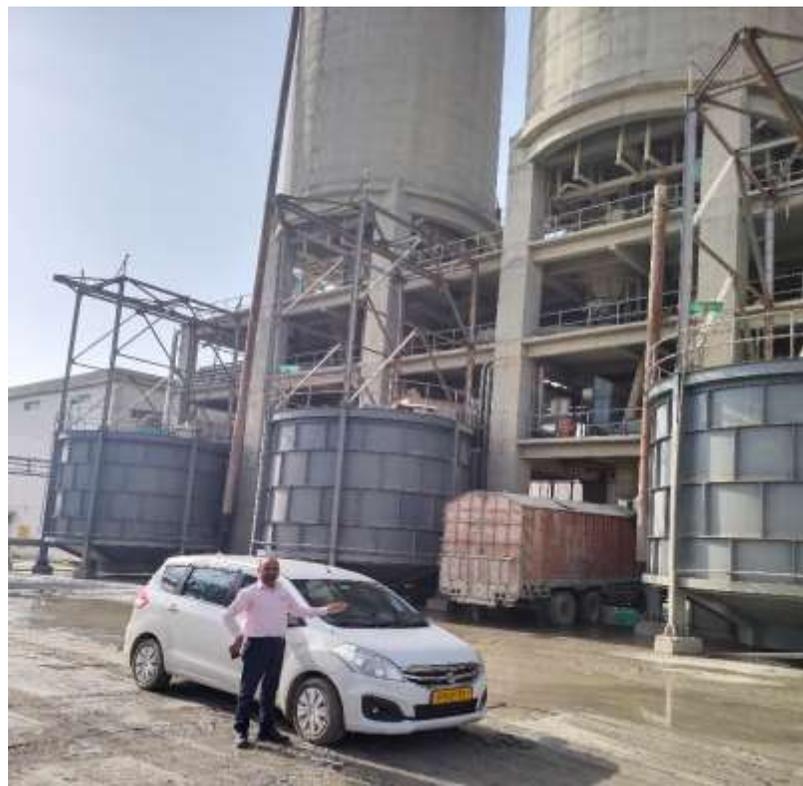
Financial Year	PLF (%)
2016-17	38.20
2017-18	49.39
2018-19	31.42
2019-20	41.25
2020-21	42.03
2021-22	55.07

# Sustainable Fly ash Utilization: LPGCL

154

58

- Water spray
- Screen
- Plantation
- Recycling of cleaning water



# Sustainable Fly ash Utilization: LPGCL

## Utilization of dry fly ash in Cement industry through Rail Route

Financial Year	No. of Rail Rakes
Nov'20 – March'21	13
Apr'21 – Dec'21	95
Jan'22	19
Feb'22	19
Mar'22	22
April'22 (Till 17.04.22)	17
<b>Total</b>	<b>185 rakes</b>



# Sustainable Fly ash Utilization: LPGCL

- High Concentration Slurry Disposal System (HCSD) operation : Almost nil
- To prevent the over exploitation of top soil and convert the barren land into Agricultural land, fly ash is being utilized eco-friendly manner.
- Gainful utilization of approx. 630 acres low lying & barren land through scientific disposal.



6000 MT Dry fly ash Silo installed



Brick manufacturing unit



Void Mines



Reclaimed with Ash



Green crop on reclaimed land

# Sustainable Fly ash Utilization: LPGCL

## Utilization of wet ash in Low lying area reclamation/ Void Mine filling

- The ash is transported only in covered trucks/hywas.
- The disposed site is covered with soil and compacted for productive utilization.

Before



Village play ground

After



Void mines to residential plot



# Sustainable Fly ash Utilization: LPGCL

158

## Plant in the heart of village cluster as well in between two rivers Sajnam & Utari

- Going beyond compliance & risk
- Empowered Village Development Advisory Committee (VDAC) accessibility to plant any time.
- *Aiming* Plant's area as a "**Green Orchard Beach**, housing **2000 MW Power plant** too".

# Green Orchard Beach: LPGCL

159

63



Main plant i.e. BTG



Plant's Lord Vishnu Temple



Within the Plant



Nursery



**Thanks: EHS Team**

**Lalitpur Power Generation Company Limited**

**Location and Green Plants**

<b>Sr. No.</b>	<b>Location</b>	<b>No. of plants</b>	<b>Remark</b>
1	Nursery Area	8290	
2	Helipad Area & Neebu Bag	28630	
3	Helipad Near Nala Area	21150	
4	Helipad Road Side Area	9560	
5	Hostel Area	3260	
6	Bank Area	2021	
7	Switch Yard Area	3261	
8	TG Area	3436	
9	Admin/ Canteen	1470	
10	Ash Dyke Area	20700	
11	WTP Area	2957	
12	Cooling Tower Area	2200	
13	Conveyor Side up to FOPH	5511	
14	CHP and Conveyor Area	27190	
15	FOPH Area	3031	
16	AHP Area	3637	
17	Store Area	2790	
18	BHEL Yard near Security Post 8	8570	
19	Below Conveyor Parellel AHP	3200	
20	Boundry BHEL yard to ASH Dyke	4265	
21	Railways line Mirchwara end	1075	
22	Ash Dyke Nala Area	7288	
23	Main Road Side	6288	
24	Hydrogen Plant Area	8165	
25	Vishnu Temple	2360	
26	Gaud Baba & Out Area	3327	
27	Rose Garden Colony	2431	
28	Udaypura Railway Station	265	
29	T&T Project Office Area	2121	
30	L&T Project Office Area	6200	
31	Tikamgarh Railway Station	4210	
32	Plant Outside Near Resarvior	17202	
33	Near T-7 towards Nalla	5165	
34	Near cricket Ground	2993	
35	Ash dyke are & Road side	8253	
36	Reservoir outside and Rajpal land	5626	
37	Near Nallah Township	7560	
38	Udaypura Railway Switch yard	119	
39	In farmers workers land	7683	Out side in local village
40	Mirchwara	32500	Out side in local village
41	Udaypura	31250	Out side in local village
42	Semra Bhagnagar	32370	Out side in local village
43	Surikalan	37150	Out side in local village
44	Burogaon/plant	29100	Out side in local village
<b>46</b>	<b>Natural Plants</b>		
	a) Helipad Area , Near Nala,	15000	
	b)proposed Switch yard area	5000	
	c) L&T Office side Area	5000	
	d) Ash Dyke Area	25000	
	<b>Total</b>	<b>475830</b>	

Deatils of Plantaion				
Sr. No.	Financial Year	Total Plant planted	Survival Rate	Servived Plant
1	Till 16-17	76165	90%	68549
2	17-18	45482	90%	40933
3	18-19	33353	90%	30017
4	19-20	25000	90%	22500
5	20-21	37000	94%	34780
6	21-22	34260	95%	32547
7	22-23	174570	98%	171079
<b>Total</b>		<b>425830</b>	<b>94%</b>	<b>400404.6</b>
Natural Plants transplanted & survived		50000	100%	50000
<b>Grand Total</b>		<b>475830</b>		<b>450404.6</b>

**Note- 50000 Plants adopted from Irrigation department at Kachnaudaand care being taken continuously**

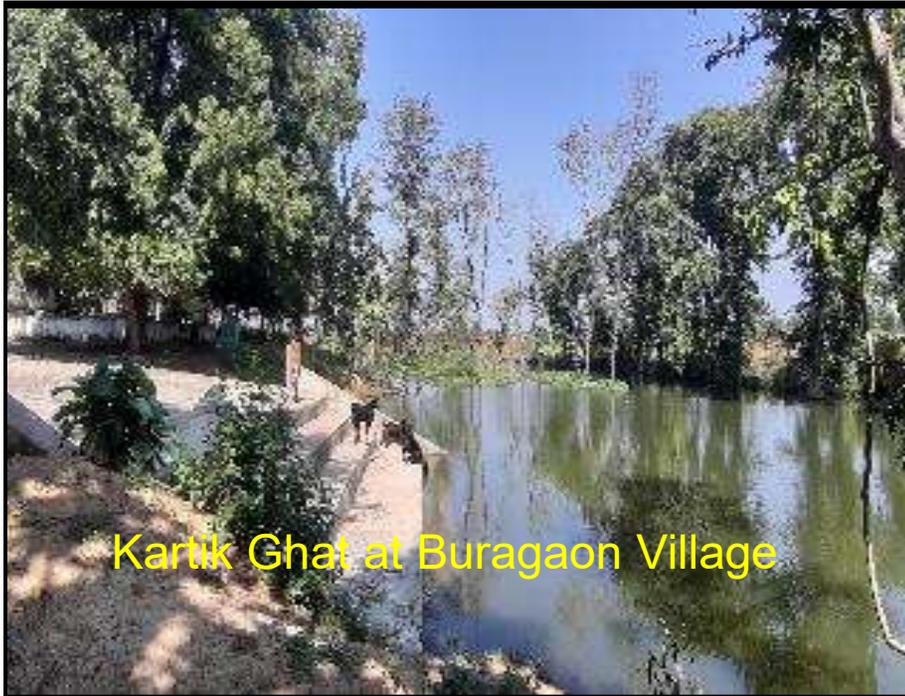
  
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**bajaj** FOUNDATION

**Photographic Presentation of Activities one Under  
Corporate Social Responsibility of Lalitpur Power  
Generation Company Limited**

**Kamalnayan Jamnalal Bajaj Foundation  
Lalitpur, Uttar Pradesh**

**bajaj** GROUP  
THINK TOMORROW



Kartik Ghat at Buragaon Village



Renovation of School Buragaon village



Renovation of Durga Mandir Buragaon village



Crematorium of Mirchwara village

Latitude: 24.5483°  
 Longitude: 78.6211°  
 Elevation: 317.5429 m  
 Accuracy: 5.1 m  
 GPS Time: 17-06-2022 18:22  
 Note: Durga mata mandir painting work

Powered by MetaCam

Latitude: 24.538744  
 Longitude: 78.6211  
 Elevation: 403.3247 m  
 Accuracy: 3.7 m  
 Time: 06-07-2022 18:22  
 Note: mirchwara crematorium

Powered by MetaCam



Renovation of School Buragaon village



Renovation of School Udaipura village



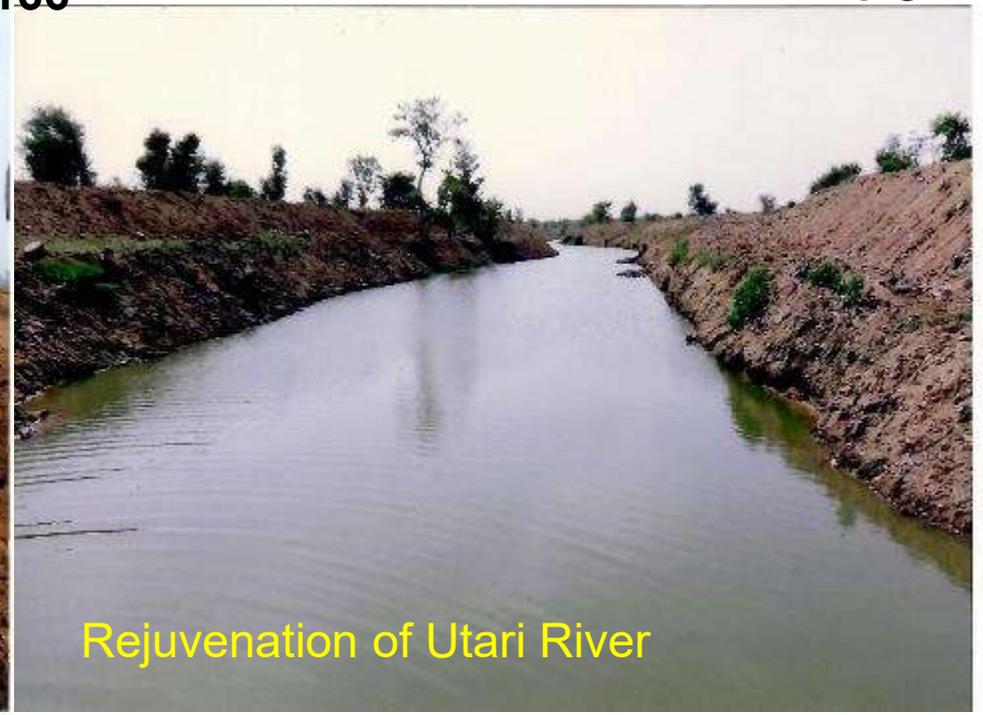
Rejuvenation of stream at Surikala village



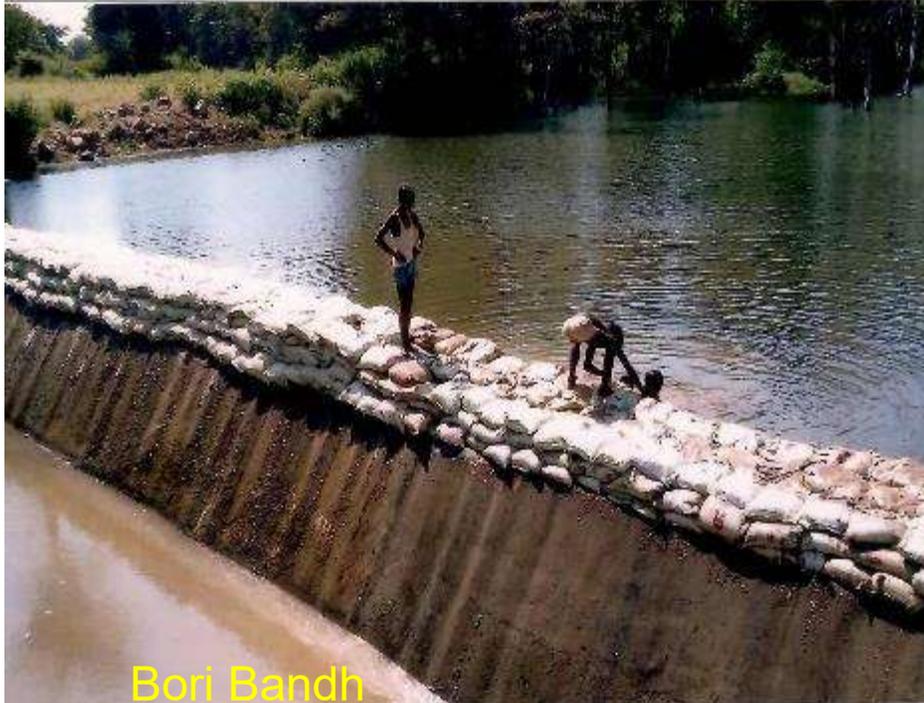
Repairing of Check Dam at Buragaon



Rejuvenation of stream at Buragaon village



Rejuvenation of Utari River



Bori Bandh



Group Well Construction at village Semrabhagnagar

Latitude: 24.80429  
 Longitude: 78.614359  
 Elevation: 337.05±7 m  
 Accuracy: 6.7 m  
 Time: 12-10-2022 15:59  
 Note: pksingh sir visit



Hand Pump Installation at Mirchwara



Hand Pump Installation at Buragaon



Biogas Unit



CC Road Construction at Mirchwara



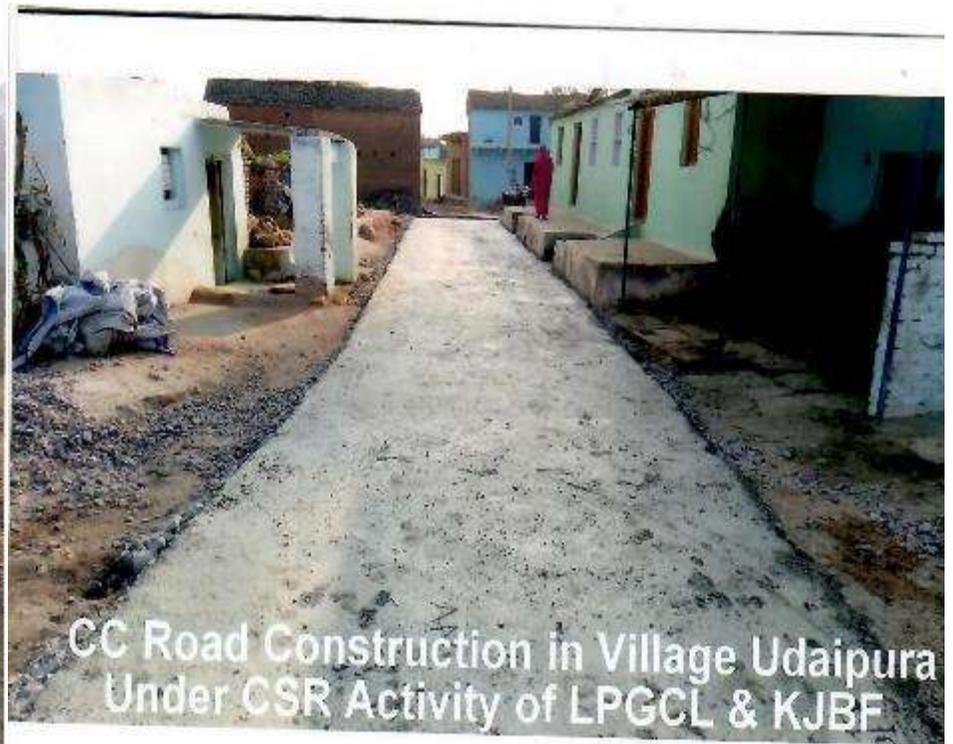
Construction of CC Road at  
Mirchwara



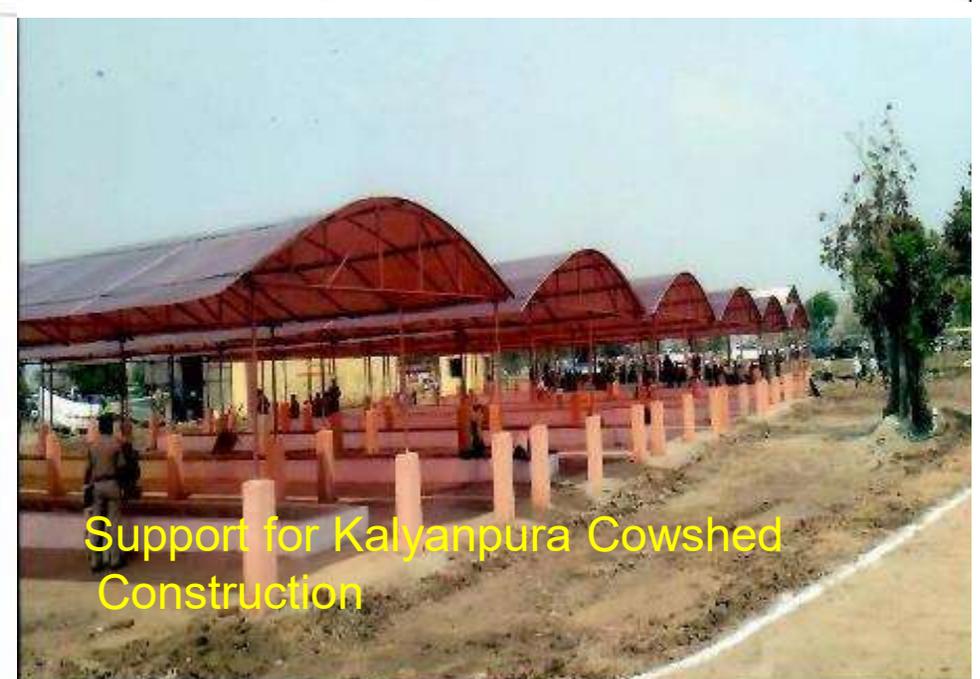
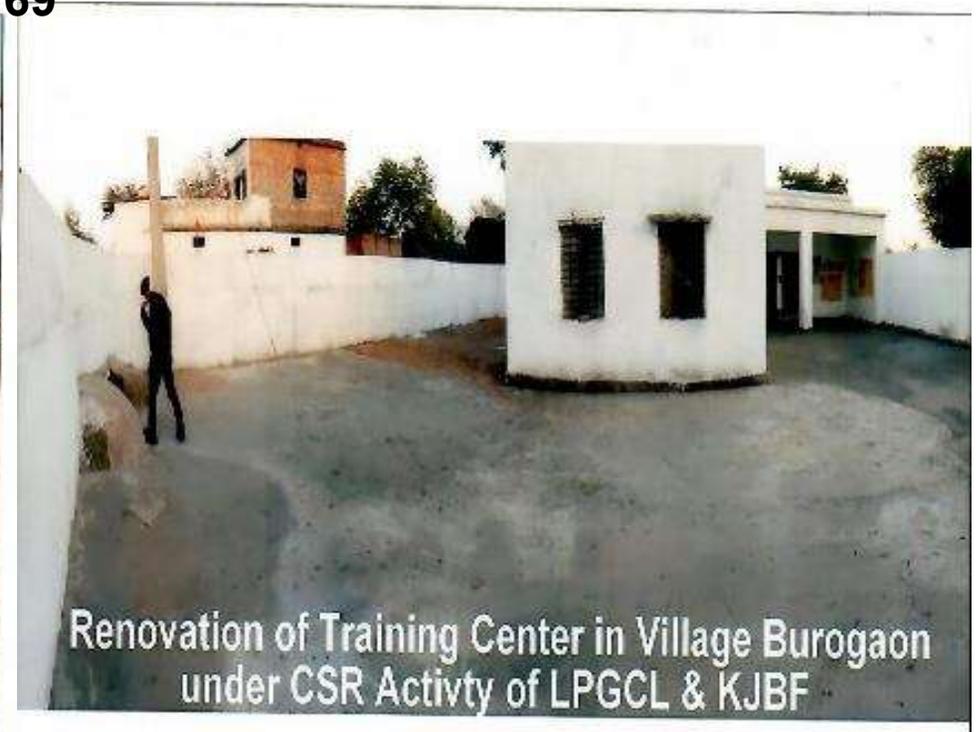
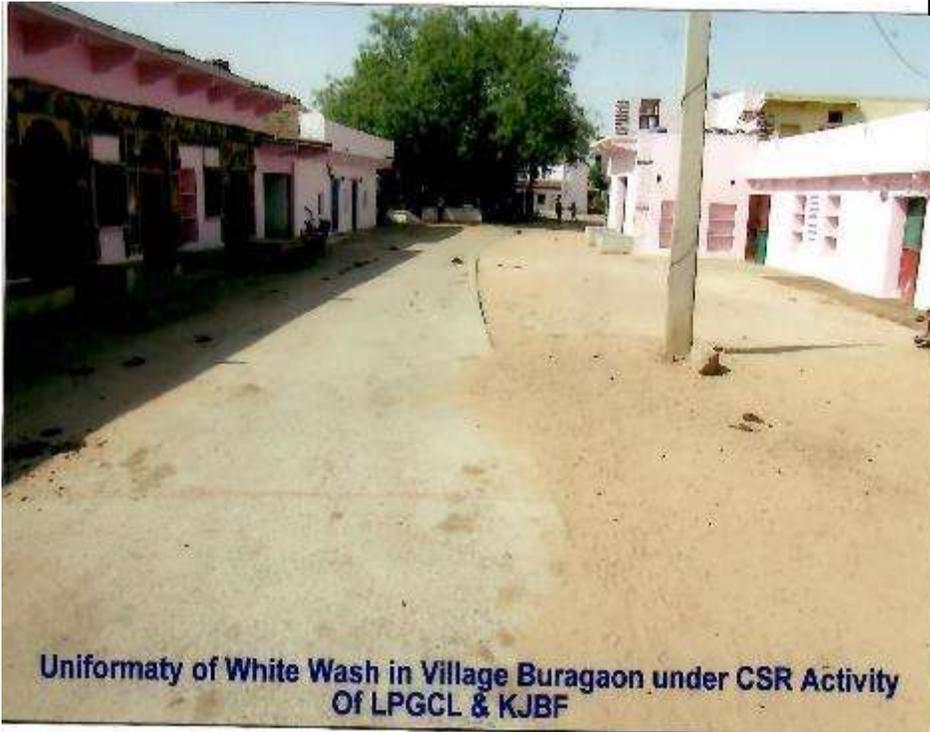
Construction of CC Road at  
Semrabhannagar



एल०पी०जी०सी०एल० द्वारा सी०एस०आर०  
गतिविधि के अन्तर्गत बाँसी से बुरीगॉव की  
सड़क का निर्माण



CC Road Construction in Village Udaipura  
Under CSR Activity of LPGCL & KJBF



Wadi plot at Daroni village



Kisanpathshala at Udaipura village



Kisanpathshala at Surikala village

Latitude: 21.774617  
Longitude: 78.66844  
Elevation: 136.81 m  
Accuracy: 18.9 m  
Time: 07-11-2022 12:34  
Note: Kisan pathshala at village surikala



Demonstration of Natural farming practices

Latitude: 24.791067  
Longitude: 78.66844  
Elevation: 345.86 m  
Accuracy: 3.2 m  
Time: 04-09-2022 11:16  
Note: kisan pathshala at village



Project Training at Mirchwara



Drum distribution for Natural farming practices

Latitude: 24.738334  
 Longitude: 78.590979  
 Elevation: 342.61±100 m  
 Accuracy: 4.4 m  
 Time: 09-08-2022 13:26  
 Note: Drum Distribution at village Mirchwara

Powered by NoteCam



Health Camp at Udaipura village

Latitude: 24.821207  
 Longitude: 78.718037  
 Accuracy: 4500.0 m  
 Time: 19-07-2022 13:59  
 Note: Health checking camp at Udaipura

Powered by NoteCam



Health Camp at Buragaon village

Latitude: 24.812979  
 Longitude: 78.630235  
 Elevation: 319.74±100 m  
 Accuracy: 6.5 m  
 Time: 04-02-2023 14:19  
 Note: Buragaon Health Cam

Powered by NoteCam



Meeting with SHG's Leaders



Design for Change with School Students



Meeting with SHG's Members



Kisan Pathshala



Mass Awareness Programme



Seed Distribution to Farmers

Latitude: 24.776988  
 Longitude: 76.676413  
 Elevation: 380.92±12 m  
 Accuracy: 3.0 m  
 Time: 10-31-2022 12:22  
 Note: wheel, seeds destybusan at village suokala

Powered by: NoteCam



CSR Review Meeting



Training cum Exposure visit

Latitude: 25.484452  
 Longitude: 78.497407  
 Elevation: 259.08±16 m  
 Accuracy: 8.3 m  
 Time: 07-11-2022 16:05  
 Note: farmers and staff training

Powered by: NoteCam



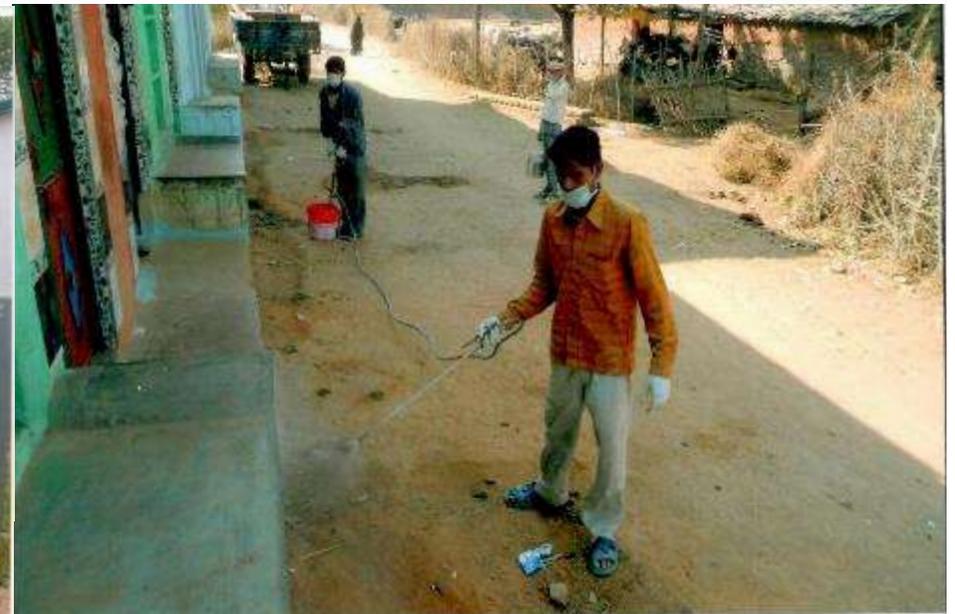
गणतन्त्र दिवस २६ जनवरी २०१२



28-12-2011 को  
ग्राम मिर्चवारा एवं बुरा गाँव में L.P.G.C.L.  
की तरफ से स्वैटर एवं जूता वितरण का कार्यक्रम



फर्नीचर वितरण कार्यक्रम ०२ सितम्बर २०११



L.P.G.C.L. द्वारा आयोजित C.S.R. गतिविधि के अन्तर्गत ग्राम मिर्चवारा  
एवं बुरागाँव में वेक्टर जनित रोगों से बचाव हेतु छिडकाव कार्यक्रम  
दिनांक 26, 27, 28 नवम्बर 2012



एल०पी०जी०सी०एल० मिर्चवारा बुरागॉव में कमिशनर साहब का दौरा दिनांक 26.07.12

Total Exps till March 2017 (Rs. In cr)

49.53 (Capex Rs. 49.10 cr and Opex Rs. 0.43 cr)

<u>Yearwise detail</u>	<u>Rs. In cr.</u>
FY 17	30.39
FY 16	0.50
FY 15	17.36
FY 14	0.38
Till March 2013	0.90
Total till March 2017	49.53

S.No.	Expense Head	Amount in Lacs					Total
		Apr'11-Mar'13	Apr'13-Mar'14	Apr'14-Mar'15	Apr'15-Mar'16	Apr'16-Mar'17	
1	Education & Training	-	18,359	55,935	-	-	74,294
2	Health camp	-	30,826	17,091	3,158	8,295	59,370
3	Utilities & Sanitation	-	-	1,30,05,000	5,000	-	1,30,10,000
4	Community Development	-	-	4,06,634	-	9,48,24,070	9,52,30,704
5	Water Management and Harvesting	1,100	14,820	2,90,27,463	-	10,23,060	3,00,66,443
6	Sport Promotion	16,683	-	40,000	-	-	56,683
7	Marriage Cheque Distribution to PFA's	10,50,000	10,15,425	5,05,000	19,83,000	10,00,000	55,53,425
8	Village Community Road laying and maintenance	-	-	42,87,134	-	9,79,14,080	10,22,01,214
9	School	21,708	-	1,23,270	18,75,744	-	20,20,722
10	30 Bed hospital						
11	Handicap cheque distription	5,00,000	-	2,50,000	-	-	7,50,000
12	Widow cheque distription	36,50,000	1,00,000	50,000	-	-	38,00,000
13	STUD.HONOR	-	90,088	-	-	-	90,088
14	Pooja Exp	1,45,413	2,83,643	3,65,069	1,81,328	99,80,481	1,09,55,934
15	Hand Pump	1,04,714	2,31,946	-	-	-	3,36,660
16	Bricks/Filling Work to villages	4,56,059	8,000	3,14,341	-	-	7,78,400
17	C C Road	-	-	6,50,00,000	-	8,50,00,000	15,00,00,000
18	Check Dam	-	-	1,45,00,000	-	58,73,000	2,03,73,000
19	Well Irrigation & Renovation	-	-	4,00,00,000	-	40,73,401	4,40,73,401
20	Other	30,93,572	20,38,358	56,04,825	9,32,174	41,89,255	1,58,58,184
	<b>Total</b>	<b>90,39,249</b>	<b>38,31,465</b>	<b>17,35,51,762</b>	<b>49,80,404</b>	<b>30,38,85,642</b>	<b>49,52,88,522</b>



// TRUE COPY //

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Legal Vibes &lt;legalvibes.lawfirm@gmail.com&gt;

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**Additional Affidavit on behalf of Respondent No.2 in O.A. No. 725 of 2022 in the case titled Anurag Sharma Vs. State of Uttar Pradesh & Anr.**

1 message

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**Legal Vibes** <legalvibes.lawfirm@gmail.com>  
To: anuragsansad@gmail.com

Mon, Jan 30, 2023 at 4:06 PM

Sir / Ma'am,

Kindly find attached below the additional affidavit on behalf of Lalitpur Power Generation Company Ltd. in O.A. No. 725 of 2022 in the case titled Anurag Sharma Vs. State of Uttar Pradesh &amp; Anr.

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*Thanks*  
*Regards,*

***Legal Vibes Law Firm***

*G-27, First Floor,*  
*Jangpura Extension*  
*New Delhi-110014*  
*Ph: 011-43580335*

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 **FINAL Additional Affidavit.pdf**  
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